

COMMITTEES

2013-14

(A REVIEW)



**HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH**

2014

PREFACE

The brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year, 2013-14:—

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee on Privileges.
8. House Committee.
9. Library Committee.
10. Committee on Petitions.
11. Rules Committee.
12. Business Advisory Committee.
13. Committee on Local Bodies & Panchayati Raj Institutions.
14. Subject Committee on Education & Technical Education, Vocational Education, Medical Education and Health Services.
15. Subject Committee on Public Health, Irrigation, Power & Public Works (B & R).
16. Subject Committee on Food Supplies.
17. Subject Committee on Social Justice & Empowerment, Women & Child Development and welfare of Scheduled Castes & Backward Classes.

Chandigarh :

SUMIT KUMAR,
Principal Secretary.

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REVIEW 2013

COMMITTEE ON PUBLIC ACCOUNTS

The Committee for the year 2013-2014 was nominated on 2nd May, 2013 by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 26th February, 2013, authorizing him to nominate the members of the Committee on Public Accounts for the year 2013-2014 which was notified *vide* Haryana Vidhan Sabha Secretariat Notification No. PAC-1/2013/22, dated Chandigarh, 2nd May, 2013.

The Committee fixed/held total number of 70 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of Members		Number of meetings attended
1.	Shri Sampat Singh, MLA	Chairperson	66
2.	Rao Yadvendra Singh, MLA	Member	7
3.	Shri Rajinder Singh Joon , MLA	Member	40
4.	Shri Bharat Bhushan Batra, MLA	Member	43
5.	Shri Jai Tirath, MLA	Member	66
6.	Shri Narinder Sangwan, MLA	Member	64
7.	*Smt. Saroj Mor, MLA	Member	26
8.	Shri Prithi Singh, MLA	Member	68
9.	Smt. Kavita Jain, MLA	Member	62

*Resigned from the Membership of Committee on Public Accounts *w.e.f.* 14th November, 2013.

Reports Examined

The Committee examined the Reports of the Comptroller and Auditor General of India for the year ended (i) 31st March, 2009 (Civil) & (ii) 31st March, 2009 (Revenue Receipts).

MEETINGS HELD AND BUSINESS TRANSACTED

The details showing dates of meetings held, the number of members present and the business transacted at each meeting are given in the following table :—

Sr. No.	Date of Meetings	Number of Members present	Business Transacted
1	2	3	4
1.	07.05.2013	9	Welcome Address/Discussion on the Scope and functions of the Committee.
2.	11.05.2013	7	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 62nd Report.
3.	14.05.2013	7	The Committee orally examined the Principal Secretary to Government, Haryana, Health Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil).
4.	18.05.2013	7	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 62nd Report.
5.	21.05.2013	9	The Committee orally examined the Additional Chief Secretary to Govt., Haryana, Home Department in respect of various audit Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil).
6.	25.05.2013	6	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 62nd Report.
7.	28.05.2013	7	(i) On the request received from the Principal Secretary to Government, Haryana, Development & Panchayats Department, the Committee post-

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			poned the oral examination of the Department; and
			(ii) The Committee orally examined the Principal Secretary to Govt., Haryana, Education Department in respect of various audit Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil).
8.	01.06.2013	6	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 62nd Report.
9.	04.06.2013	6	(i) On the request received from the Additional Chief Secretary to Government, Haryana, Irrigation and Water Resources Department, the Committee postponed the oral examination of the Department;
	"		(ii) The Committee orally examined the Additional Chief Secretary to Govt., Haryana, PW (B & R) Department in respect of various audit paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil & State Finances); and
	"		(iii) The Committee orally examined the Principal Secretary to Govt., Haryana, Agriculture Department in respect of various audit paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil & State Finances).
10.	08-06-2013	7	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 62nd Report.
11.	12.06.2013	6	The Committee orally examined the Principal Secretary to Govt., Haryana,

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			Transport Department in respect of various Paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil & State Finances).
12.	15.06.2013	4	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 62nd Report.
13.	18.06.2013	7	Resumption of the oral examination of the Additional Chief Secretary to Govt., Haryana, Home Department in respect of the agenda left over from the meeting held on 21st May, 2013.
14.	22.06.2013	7	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 62nd Report.
15.	25.06.2013	3	As desired by the Chairperson, the oral examination of the Principal Secretary to Government, Haryana, Public Health Engineering Department and the Additional Chief Secretary to Government, Haryana, Revenue Department and the Principal Secretary to Government, Haryana, Town & Country Planning Department was postponed.
16.	02.07.2013	7	On the request received from the Principal Secretary to Government, Haryana, Rural Development Department, the Committee postponed the oral examination of the Department.
17.	06.07.2013	7	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 67th Report.
18.	09.07.2013	7	(i) The Committee orally examined the Principal Secretary to Govt., Haryana, Public Health Engineering Department

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			in respect of various Paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil, State Finance & Revenue Receipts); and
			(ii) The Committee orally examined the Principal Secretary to Govt., Haryana, Town & Country Planning Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil).
19.	13.07.2013	8	The Committee scrutinized the replies received from the Transport Department regarding implementation of the observations/recommendations of the Committee made in its different Report.
20.	16.07.2013	6	(i) Due to unavoidable circumstances, the Chairperson of the Committee decided to postpone the oral examination of the Principal Secretary to Government, Haryana, Industries and Commerce Department, the Additional Chief Secretary to Government, Haryana, Administration of Justice Department and Additional Chief Secretary to Government, Haryana, Irrigation Department; and (ii) The Committee passed condolence resolution on the death of Shri Tejender Pal Singh Mann, Ex-MLA and former Minister, Haryana.
21.	20.07.2013	6	The Committee scrutinized the replies received from the Rural Development Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
22.	23.07.2013	6	On the request received from the Additional Chief Secretary to Government, Haryana, Home Department, the Committee postponed the oral examination of the Department.

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23.	30.07.2013	6	The Committee scrutinized the replies received from the Fisheries Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
24.	03.08.2013	5	The Committee scrutinized the replies received from the Transport and Irrigation Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
25.	06-08-2013	6	The Committee orally examined the Director, Rural Development Department in respect of various paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil).
26.	10.08.2013	5	The Committee scrutinized the replies received from the Co-operation Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
27.	13.08.2013	6	On the request received from the Principal Secretary to Government, Haryana, Women and Child Development Department, the Committee postponed the oral examination of the Department.
28.	17.08.2013	7	The Committee scrutinized the replies from the Public Health Engineering Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
29.	20.08.2013	3	Due to unavoidable circumstances, the Committee decided to postpone the oral examination of the Additional Chief Secretary to Government, Haryana, Transport and Civil Aviation Department, the Additional Chief Secretary to Government, Haryana, Irrigation Department and the Principal Secretary to Government, Haryana, Health Department.
30.	24.08.2013	6	The Committee scrutinized the replies received from the Public Health Engineering Department regarding implementation of the

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			observations/recommendations of the Committee made in its different Reports.
31.	27.08.2013	7	<p>(i) The Committee orally examined the Additional Chief Secretary to Govt., Haryana, Revenue Department in respect of various Paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil, State Finances & Revenue Receipts);</p> <p>(ii) The Committee orally examined the Principal Secretary to Government, Industries Department in respect of various Paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil & State Finances); and</p> <p>(iii) The Committee orally examined the Principal Secretary to Government, Haryana, Mines & Geology Department in respect of various Paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil & Revenue Receipts).</p>
32.	14.09.2013	6	The Committee scrutinized the replies received from the PW (B&R) Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
33.	17.09.2013	8	On the request received from the Principal Secretary to Government, Haryana, Development & Panchayats Department, the Committee postponed the oral examination of the Department.
34.	21.09.2013	7	The Committee scrutinized the replies received from the PW (B&R) Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
35.	24.09.2013	9	(i) On the request received from the Principal Secretary to Government, Haryana, Health Department, the

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			<p>Committee postponed the oral examination of the Department;</p> <p>(ii) The Committee orally examined the Additional Chief Secretary to Government, Haryana, Civil Aviation Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Revenue Receipts);</p> <p>(iii) The Committee orally examined the Additional Chief Secretary to Government, Haryana, Transport Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Revenue Receipts); and</p> <p>(iv) The Committee orally examined the Principal Secretary to Government, Haryana, Irrigation Department in respect of various Paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil, State Finances & Revenue Receipts).</p>
36.	28.09.2013	8	The Committee scrutinized the replies received from the PW (B&R) Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
37.	01.10.2013	7	Resumption of the oral examination of the Principal Secretary to Govt., Haryana, Rural Development Department in respect of the agenda left over from the meeting held on 6th August, 2013.
38.	05.10.2013	6	The Committee scrutinized the replies received from the Agriculture Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.

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39.	08.10.2013	6	Due to unavoidable circumstances, the Committee decided to postpone the oral examination of the Additional Chief Secretary to Government, Haryana, Home Department.
40.	12.10.2013	6	The Committee scrutinized the replies received from the Agriculture Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
41.	15.10.2013	8	(i) The Committee orally examined the Principal Secretary to Government, Haryana, Health Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Revenue Receipts); and (ii) The Committee orally examined the Principal Secretary to Government, Haryana, Agriculture Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Revenue Receipts).
42.	22.10.2013	6	On the request received from the Principal Secretary to Government, Haryana, Women & Child Development Department, the Committee postponed the oral examination of the Department.
43.	26.10.2013	7	The Committee scrutinized the replies received from the PW (B&R), Co-operation, Animal Husbandry and Power Department in respect of various paragraphs of the Report of the CAG of India for the year ended 31st March, 2009 (Revenue Receipts).
44.	29.10.2013	4	(i) Paper placed before the Committee. (ii) The Committee orally examined the Principal Secretary to Government, Haryana, Public Health Engineering Department in respect of various Paragraphs of the Reports of the Comptroller and Auditor General of

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			India for the year ended 31st March, 2010 (Civil, State Finances & Revenue Receipts).
45.	05.11.2013	7	The Committee scrutinized the replies received from the Technical Education Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
46.	08.11.2013	7	The Committee scrutinized the replies received from the Technical Education and Town and Country Planning Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
47.	12.11.2013	7	Due to unavoidable circumstances, the Committee decided to postpone the oral examination of the Additional Chief Secretary to Government, Haryana, Home Department.
48.	16.11.2013	7	The Committee scrutinized the replies received from the Town and Country Planning and Haryana Urban Development Authority regarding implementation of the observations/recommendations of the Committee made in its different Reports.
49.	19.11.2013	5	Due to unavoidable circumstances, the Committee decided to postpone the oral examination of the Principal Secretary to Government, Haryana, Women & Child Development Department.
50.	26.11.2013	6	The Committee orally examined the Principal Secretary to Government, Haryana, Agriculture Department in respect of various Paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Civil & State Finances).
51.	29.11.2013	6	The Committee scrutinized the replies received from the Power Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.

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52.	03.12.2013	7	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Finance Department, the Additional Chief Secretary to Government, Haryana, Forest Department and the Principal Secretary to Government, Haryana, Town & Country Planning Department with regard to "Parking of Funds outside the Government Account" as per the observation made by the PAC in its meeting held on 24.09.2013 with regard to para 2.1.5 (Irrigation Department) of the Report of the CAG of India for the year ended 31st March, 2009 (Civil).
53.	07.12.2013	5	The Committee scrutinized the replies received from the Power Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
54.	10.12.2013	6	Due to unavoidable circumstances, the Committee decided to postpone the oral examination of the Departmental representatives of the Home and the Administration of Justice Department.
55.	17.12.2013	5	<p>(i) Paper placed before the Committee;</p> <p>(ii) Due to unavoidable circumstances, the Committee decided to postpone the oral examination of the Principal Secretary to Government, Haryana, Women & Child Development Department.</p>
56.	21.12.2013	5	The Committee scrutinized the replies received from the Food and Supplies Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
57.	24.12.2013	7	(i) The Committee orally examined the Principal Secretary to Government, Haryana, Agriculture Department in respect of the agenda left over from the meeting held on 26th November, 2013.

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			(ii) The Committee orally examined the Additional Chief Secretary to Government, Haryana, Forest Department in respect of various Paragraphs of the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil & State Finances).
58.	31.12.2013	7	The Committee scrutinized the replies received from the Food and Supplies Department regarding implementation of the observations/ recommendations of the Committee made in its different Reports.
59.	04.01.2014	7	(i) The Committee scrutinized the replies received from the Industries Department regarding implementation of the observations/ recommendations of the Committee made in its different Reports. (ii) The Committee scrutinized the replies received from the Health Department regarding Para No. 3.1 and 3.5 of the Report of the CAG of India for the year ended 31st March, 2009 (State Finances).
60.	08.01.2014	6	(i) Paper placed before the Committee. (ii) The Committee orally examined the Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non Public Sector Undertaking) for the year ended 31st March, 2012.
61.	11.01.2014	6	The Committee scrutinized the replies received from the Industries and Revenue Departments regarding implementation of the observations/ recommendations of the Committee made in its different Reports.

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62.	14.01.2014	7	<p>(i) The Committee orally examined the Additional Chief Secretary to Government, Haryana, Home Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Revenue Receipts); and</p> <p>(ii) The Comiilittee orally examined the Additional Chief Secretary to Government, Haryana, Administration of Justice Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Civil).</p>
63.	21.01.2014	6	Resumption of the oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department in respect of agenda left over from the meeting held on 29.10.2013.
64.	25.01.2014	5	The Committee scrutinized the replies received from the Revenue & Education Departments regarding implementation of the observations/recommendations of the Committee made in its different Reports.
65.	31.01.2014	6	The Committee orally examined the Principal Secretary to Government, Haryana, Excise & Taxation Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2009 (Revenue Receipts).
66.	05.02.2014	6	Resumption of the oral examination of the Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of agenda left over from the meeting held on 8th January, 2014.
67.	08.02.2014	6	(i) The Committee scrutinized the replies received from the Revenue Department regarding implementation of the observations/ recommendations of the

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			Committee made in its different Reports; and
			(ii) The Committee scrutinized the replies received from the Forest Department and Urban Development Department in respect of Paragraph No. 6.1 of the Report of the CAG of India for the year ended 31st March, 2009 (Revenue Receipts).
68.	11.02.2014	4	The Committee drafted its 70th Report of the Committee on the Report of the CAG of India for the year ended 31st March, 2009 (Civil).
69.	18.02.2014	5	The Committee drafted/finalized its 70th Report of the Committee on the Reports of the CAG of India for the year ended 31st March, 2009 (Civil & Revenue Receipts).
70.	11.03.2014	6	The Committee scrutinized the replies received from the various Government Departments regarding implementation of recommendations/observations made by the Committee in its various Reports.

The Committee held its own meetings at place outside Chandigarh as detailed below:—

Sr. No.	Date of meetings	Place of meetings
1	2	3
1.	11-05-2013	Haryana Bhawan, New Delhi
2.	18-05-2013	Haryana Bhawan, New Delhi
3.	25-05-2013	Haryana Bhawan, New Delhi
4.	01-06-2013	Haryana Bhawan, New Delhi
5.	08-06-2013	Haryana Bhawan, New Delhi
6.	15-06-2013	Haryana Bhawan, New Delhi
7.	22-06-2013	Haryana Bhawan, New Delhi
8.	06-07-2013	Haryana Bhawan, New Delhi
9.	13-07-2013	Haryana Bhawan, New Delhi

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10.	20-07-2013	Haryana Bhawan, New Delhi
11.	30-07-2013	Haryana Bhawan, New Delhi
12.	03-08-2013	Haryana Bhawan, New Delhi
13.	10-08-2013	Haryana Bhawan, New Delhi
14.	17-08-2013	Haryana Bhawan, New Delhi
15.	24-08-2013	Haryana Bhawan, New Delhi
16.	14-09-2013	Haryana Bhawan, New Delhi
17.	21-09-2013	Haryana Bhawan, New Delhi
18.	28-09-2013	Haryana Bhawan, New Delhi
19.	05-10-2013	Haryana Bhawan, New Delhi
20.	12-10-2013	Haryana Bhawan, New Delhi
21.	26-10-2013	Haryana Bhawan, New Delhi
22.	08-11-2013	Haryana Bhawan, New Delhi
23.	16-11-2013	Haryana Bhawan, New Delhi
24.	29-11-2013	Haryana Bhawan, New Delhi
25.	07-12-2013	Haryana Bhawan, New Delhi
26.	21-12-2013	Haryana Bhawan, New Delhi
27.	04-01-2014	Haryana Bhawan, New Delhi
28.	11-01-2014	Haryana Bhawan, New Delhi
29.	25-01-2014	Haryana Bhawan, New Delhi
30.	31-01-2014	HIPA, Sector—18, Gurgaon

Reports Presented

The Committee presented its 70th Report on the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2009(Civil & Revenue Receipts).

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PUBLIC UNDERTAKINGS (2013-2014)

The Committee for the year 2013-2014 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 26th February, 2013 authorizing him to nominate the members of the Committee on Public Undertakings for the year 2013-2014 on 2nd May, 2013 vide Haryana Vidhan Sabha Secretariat, Notification No. 1-CPU/2013-14/20, dated 2nd May, 2013.

The Committee fixed/held a total number of 80 meetings during the period under review. The names of members and number of meetings attended by each of them are shown in the following table:—

Committee for the year 2013-2014

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Anand Singh Dangi	76
2.	Shri Venod Sharma	00
3.	Shri Devender Kumar Bansal	45
4.	Shri Naresh Sharma	75
5.	Shri Anand Kaushik	68
6.	Dr. Ashok Kashyap	73
7.	Shri Mamu Ram	73
8.	Dr. Hari Chand Midha	72
9.	Shri Ghanshyam Dass	47

The Committee examined the Report of the Comptroller and Auditor General of India for the years ended 31st March, 2010 and 31st March, 2011 (Commercial).

Meetings held and Business Transacted

The details showing dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table:—

Sr. No.	Date of Meeting	Members Present	Business Transacted
1	2	3	4
1.	9th May, 2013	7	To Chalk out the programme to take up the report of the Comptroller and Auditor General of India for the year 2009-2010 (Commercial).

1	2	3	4
2.	11th May, 2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 14 of 55th Report of the Committee relating to Haryana Roads & Bridges Development Corporation Limited.
3.	14th May, 2013	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 1 to 7 of 47th Report of the Committee relating to Haryana Urban Development Authority.
4.	17th May, 2013 (New Delhi)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 11 of 49th Report of the Committee relating to Haryana Land Reclamation & Development Corporation Limited.
5.	21st May, 2013	7	Oral examination of the representatives of the Power Department in respect of Paragraph No. 2.2 (Review) of the Report of the C&AG of India for the year 2009-2010 (Commercial) relating to Haryana Power Generation Corporation Limited.
6.	24th May, 2013 (Gurgaon)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 4 to 6 of 50th Report of the Committee relating to the Haryana Financial Corporation Limited.
7.	28th May, 2013	7	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 16 to 19 of 50th Report of the Committee relating to Haryana Warehousing Corporation Limited.

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8.	31st May, 2013 Hodel (Haryana)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 24 to 27 of 53rd Report of the Committee relating to Haryana Tourism Development Corporation Limited.
9.	4th June, 2013	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/observations made by the Committee in regard to Para Nos. 1 to 8 of 49th Report of the Committee relating to Haryana Financial Corporation Limited.
10.	8th June, 2013 (New Delhi)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/observations made by the Committee in regard to Para Nos. 9 & 10 of 54th Report of the Committee relating to Dakshin Haryana Bijli Vitran Nigam Limited.
11.	12th June, 2013	7	<p>(i) The Committee stood in silence for two minutes due to sad demise of Dr. Harbaksh Singh, IAS, Additional Chief Secretary to Government, Haryana;</p> <p>(ii) Oral examination of the representatives of the Agriculture Department in respect of Para Nos. 3.11, 3.13 and 3.14 of the Report of the C&AG of India for the years 2009-2010 (Commercial) relating to Haryana Land Reclamation and Development Corporation Limited and Haryana Warehousing Corporation Limited.</p>
12.	15th June, 2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/observations made by the Committee in regard to Para Nos. 2 to 7 of 54th Report of the Committee relating to Haryana Scheduled Castes Finance & Development Corporation.

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13.	18th June, 2013	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 4 to 6 of 50th Report of the Committee relating to Haryana Financial Corporation Limited.
14.	21st June, 2013 (New Delhi)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 2 to 5 of 53rd Report of the Committee relating to Haryana Seeds Development Corporation Limited.
15.	25th June, 2013	2	There was no quorum. Hence, no business could be transacted.
16.	29th June, 2013 (New Delhi)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 30 to 33 of 48th Report of the Committee relating to Haryana Agro Industries Corporation Limited.
17.	2nd July, 2013	6	(i) Consideration of papers placed before the Committee; (ii) Oral examination of the representatives of the P.W(B&R) Department and Home Department in respect of Para Nos. 3.9 and 3.10 of the Report of the C&AG of India for the years 2009-2010 (Commercial) relating to Haryana Roads and Bridges Development Corporation Limited and Haryana Police Housing Corporation Limited.
18.	5th July, 2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 8 of 57th Report of the Committee relating to Haryana Roads & Bridges Development Corporation Limited.

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19.	9th July, 2013	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 1.2 & 8 of 58th Report of the Committee relating to Dakshin Haryana Bijli Vitran Nigam Limited.
20.	12th July, 2013 (New Delhi)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 9 & 10 of 58th Report of the Committee relating to the Dakshin Haryana Bijli Vitran Nigam Limited.
21.	16th July, 2013	8	<p>(i) The Committee stood in silence for two minutes due to sad demise of Shri Tejinder Pal Singh Maan, Ex. Minister, Haryana.</p> <p>(ii) Due to unavoidable circumstances, the Chairperson postponed the oral examination of the representatives of the Power Department and Social Justice & Empowerment Department in respect of Para Nos. 3.6 to 3.8 and Para No. 3.12 of the Report of the C&AG of India for the year 2009-2010 (Commercial) relating to Uttar Haryana Bijli Vitran Nigam Limited, Haryana Vidyut Parsaran Nigam Limited, Backward Classes and Economically Weaker Section Kalyan Nigam Limited.</p>
22.	19th July, 2013 (New Delhi)	5	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 9 of 49th Report of the Committee relating to the Haryana Seeds Development Corporation Limited.
23.	21st July, 2013 Gurgaon (Haryana)	5	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in

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			regard to Para No. 6 of 59th Report of the Committee relating to the Dakshin Haryana Bijli Vitran Nigam Limited.
24.	23rd July, 2013	7	<p>(i) Due to unavoidable circumstances, the Committee postponed the oral examination of the representatives of the Power Department in respect of Para No. 3.6 to 3.8 and 3.12 of the Report of the C&AG of India for the year 2009-2010 (Commercial) relating to Uttar Haryana Bijli Vitran Nigam Limited, Haryana Vidyut Parsaran Nigam Limited, Haryana Backward Classes and Economically Weaker Section Kalyan Nigam Limited.</p> <p>(ii) Spot study tour/inspection of industrial units at Haryana from 31st July, 2013 to 3rd August, 2013.</p>
25.	27th July, 2013 (New Delhi)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 6 & 7 of 55th Report of the Committee relating to Uttar Haryana Bijli Vitran Nigam Limited.
26.	30th July, 2013	6	<p>(i) Due to unavoidable circumstances, the Committee postponed the oral examination of the representatives of the Power Department in respect of Para No. 3.6 to 3.8 and 3.12 of the Report of the C&AG of India for the year 2009-2010 (Commercial) relating to Uttar Haryana Bijli Vitran Nigam Limited, Haryana Vidyut Parsaran Nigam Limited, Haryana Backward Classes and Economically Weaker Section Kalyan Nigam Limited.</p> <p>(ii) The Committee cancelled its study tour scheduled for 31st July, 2013 to 2nd August, 2013.</p>
27.	3rd August, 2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/

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			observations made by the Committee in regard to Para Nos. 8 to 13 of 55th Report of the Committee relating to Haryana Warehousing Corporation Limited.
28.	6th August, 2013	7	Due to unavoidable circumstances, the Committee postponed the oral examination of the representatives of the Power Department and Social Justice & Empowerment Department in respect of Para Nos. 3.6 to 3.8 and 3.12 of the Report of the C&AG of India for the year 2009-2010 (Commercial) relating to Uttar Haryana Bijli Vitran Nigam Limited, Haryana Vidyut Parsaran Nizam Limited, Haryana Backward Classes and Economically Weaker Section Kalyan Nigam Limited.
29.	10th August, 2013 (New Delhi)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 6 & 7 of 55th Report of the Committee relating to the Uttar Haryana Bijli Vitran Nigam Limited.
30.	13th August, 2013	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 1, 2 & 8 of 58th Report of the Committee relating to the Dakshin Haryana Bijli Vitran Nigam Limited.
31.	17th August, 2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 4 to 6 of 56th Report of the Committee relating to the Haryana Financial Corporation Limited.
32.	21st August, 2013	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 27 to 33 of 48th Report

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			of the Committee relating to the Haryana Agro Industries Corporation Limited.
33.	24th August, 2013 (New Delhi)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 22 to 25 of 50th Report of the Committee relating to the Haryana Financial Corporation Limited.
34.	27th August, 2013	7	Oral examination of the representatives of the Power Department and Social Justice & Empowerment Department in respect of Para No. 3.6 to 3.8 and 3.12 of the Report of the C&AG of India for the year 2009-2010 (Commercial) relating to Uttar Haryana Bijli Vitran Nigam Limited, Haryana Vidyut Parsaran Nigam Limited, Haryana Backward Classes and Economically Weaker Section Kalyan Nigam Limited.
35.	1st September, 2013 (Gurgaon (Haryana))	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 6 of 59th Report of the Committee relating to the Dakshin Haryana Bijli Vitran Nigam Limited.
36.	14th September, 2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 21 of 50th Report of the Committee relating to the Haryana State Industrial & Infrastructure Development Corporation Limited.
37.	17th September, 2013	7	(i) The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 27 to 33 of 48th Report of the Committee relating to the Haryana Agro Industries Corporation Limited.

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			(ii) Confirmation of proceedings.
38.	21st September, 2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 6 & 7 of 55th Report of the Committee relating to the Uttar Haryana Bijli Vitran Nigam Limited.
39.	24th September, 2013	6	Due to unavoidable circumstances, the Committee postponed the oral examination of the representatives of the Power Department in respect of Para Nos. 3.1 to 3.5 of the Report of the C&AG of India for the year 2009-2010 (Commercial) relating to Dakshin Haryana Bijli Vitran Nigam Limited.
40.	28th September, 2013 Hodel (Haryana)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos.14 to 16 of 23rd Report of the Committee relating to the Haryana Agro Industries Development Corporation Limited.
41.	1st October, 2013	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 1, 2 & 8 of 58th Report of the Committee relating to the Dakshin Haryana Bijli Vitran Nigam Limited.
42.	4th October, 2013 Faridabad (Haryana)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 4 & 5 of 59th Report of the Committee relating to the Haryana Tourism Development Corporation Limited.
43.	8th October, 2013	7	Oral examination of the representatives of the Power Department in respect of Para Nos. 3.1 to 3.5 of the Report of the C&AG of India for the year 2009-2010

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			(Commercial) relating to Dakshin Haryana Bijli Vitran Nigam Limited.
44.	12th October, 2013 (New Delhi)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 11 of 49th Report of the Committee relating to the Haryana Land Reclamation and Development Corporation Limited.
45.	15th October, 2013	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 1, 2 & 13 of 52nd Report, Para Nos. 8 to 10 of 53rd Report of the Committee relating to the Dakshin Haryana Bijli Vitran Nigam Limited, Haryana Vidyut Parsaran Nigam Limited and Uttar Haryana Bijli Vitran Nigam Limited.
46.	18th October, 2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 11 to 19 of 50th Report of the Committee relating to the Haryana Warehousing Corporation Limited.
47.	21st October, 2013	5	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 1 to 7 of 47th Report of the Committee relating to the Haryana Urban Development Authority.
48.	26th October, 2013 (New Delhi)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 4 & 5 of 59th Report of the Committee relating to the Haryana Tourism Development Corporation Limited.

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49.	29th October, 2013	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/observations made by the Committee in regard to Para Nos. 2, 5, 8 & 9 of 48th Report of the Committee relating to the Haryana Seeds Corporation Limited.</p>
50.	1st November, 2013 (New Delhi)	4	<p>The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/observations made by the Committee in regard to Para No. 11 of 49th Report of the Committee relating to the Haryana Land Reclamation and Development Corporation Limited.</p>
51.	5th November, 2013	6	<p>The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/observations made by the Committee in regard to Para Nos. 8 to 13 of 55th Report of the Committee relating to the Haryana Warehousing Corporation Limited.</p>
52.	8th November, 2013 (New Delhi)	6	<p>The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/observations made by the Committee in regard to Para Nos. 10 to 13 of 55th Report of the Committee relating to the Haryana Warehousing Corporation Limited.</p>
53.	12th November, 2013	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/observations made by the Committee in regard to Para Nos. 6 & 7 of 55th Report of the Committee relating to the Uttar Haryana Bijli Vitran Nigam Limited.</p>

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54.	16th November, 2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos.14 of 55th Report, of the Committee relating to Haryana Roads & Bridges Development Corporation Limited.
55.	21st November, 2013	4	Due to unavoidable circumstances, the Chairperson postponed the oral examination of the representatives of the Agriculture, Industries & Commerce and Transport Department in respect of Para Nos. 3.3 to 3.7 of the Report of the C&AG of India for the year 2009-2010 (Commercial) relating to Haryana Seeds Development Corporation Limited, Haryana Industrial & Infrastructure Development Corporation Limited and Haryana Roadways Engineering Corporation Limited.
56.	23rd November, 2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 6 & 7 of 58th Report, of the Committee relating to Haryana Agro Industries Corporation Limited.
57.	26th November, 2013	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 14 & 15 of 52nd Report of the Committee relating to Haryana State Industrial and Infrastructure Development Corporation Limited.
58.	29th November, 2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 8 to 10 of 59th Report of the Committee relating to Haryana Agro Industries Corporation Limited.
59.	4th December, 2013	4	(i) Consideration of papers placed before the Committee.

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			(ii) Oral examination of the representatives of the Agriculture, and Transport Department in respect of Para Nos. 3.3, 3.7 and 3.8 of the Report of the C&AG of India for the year 2009-2010 (Commercial) relating to Haryana Seeds Development Corporation Limited and Haryana Roadways Engineering Corporation Limited.
60.	7th December, 2013 (New Delhi)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 8 to 14 of 47th Report of the Committee relating to Haryana Urban Development Authority.
61.	10th December, 2013	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 6 & 7 of 55th Report of the Committee relating to Uttar Haryana Bijli Vitran Nigam Limited.
62.	14th December, 2013 (New Delhi)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 8 to 14 of 47th Report of the Committee relating to Haryana Urban Development Authority.
63.	17th December, 2013	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 8 to 10 of 55th Report of the Committee relating to Haryana Pollution Control Board.
64.	20th December, 2013 (New Delhi)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 6 & 7 of 55th Report of the Committee relating to Uttar Haryana Bijli Vitran Nigam Limited.

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65.	24th December, 2013 (New Delhi)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 26 of 48th Report, 10 of 54th Report and Para No. 6 of 55th Report of the Committee relating to Dakshin Haryana Bijli Vitran Nigam Limited.
66.	27th December, 2013 Gurgaon (Haryana)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 6 of 55th Report of the Committee relating to Uttar Haryana Bijli Vitran Nigam Limited.
67.	31st December, 2013	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 27 to 33 of 48th Report of the Committee relating to Haryana Agro Industries Corporation Limited.
68.	9th January, 2014	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 26 of 48th Report, Para No. 10 of 54th Report and Para No. 6 of 55th Report of the Committee relating to Dakshin Haryana Bijli Vitran Nigam Limited.
69.	12th January, 2014 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 1 to 3 of 59th Report of the Committee relating to Haryana Power Generation Corporation Limited.
70.	14th January, 2014	5	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/

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			observations made by the Committee in regard to Para Nos. 28 & 47 of 53rd Report of the Committee relating to Haryana Warehousing Corporation Limited.
71.	18th January, 2014 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 8 to 10 of 46th Report of the Committee relating to Haryana Pollution Control Board.
72.	21st January, 2014	7	(i) The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 14 & 15 of 52nd Report of the Committee relating to Haryana State Industrial and Infrastructure Development Corporation Limited. (ii) Confirmation of the proceedings.
73.	30th January, 2014	4	Oral examination of the representatives of the Industries and Commerce Department in respect of Para Nos. 3.4 & 3.5 of the Report of the C&AG of India for the year 2010-2011(Commercial) relating to Haryana State Industrial and Infrastructure Development Corporation Limited.
74.	2nd February, 2014 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 27 to 33 of 48th Report of the Committee relating to Haryana Agro Industries Corporation Limited.
75.	6th February, 2014	6	Partly drafting the Report of the Committee for the year 2013-2014.
76.	11th February, 2014 Surajkund (Fbd.)	6	Drafting the Report of the Committee for the year 2013-2014.
77.	12th February, 2014	6	Finalization of the Report of the Committee for the year 2013-2014.

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78.	11th March, 2014	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 28 & 47 of 53rd Report of the Committee relating to Haryana Warehousing Corporation Limited.
79.	18th March, 2014	4	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 27 & 33 of 48th Report of the Committee relating to Haryana Agro Industries Corporation Limited.
80.	25th March, 2014	4	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 14 of 55th Report, of the Committee relating to Haryana Roads & Bridges Development Corporation Limited.

Report presented

60th Report of the Committee on the Reports of the C&AG of India for the years 2009-2010 & 2010-2011 (Commercial) was presented to the House on 4th March, 2013.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES

The Committee on Estimates for the year 2013-2014 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 26th February, 2013 and notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-EC/2013-2014/26, dated 2nd May, 2013.

2. Rao Dharam Pal, MLA was appointed as Chairperson.

3. The Committee fixed/ held 76 meetings including eight in which there was no quorum during the period under review.

4. The names of Members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of the Members	Number of meetings attended
1.	Rao Dharam Pal, MLA	73
2.	Shri Balbir Pal Shah, MLA	7
***3.	Smt. Savitri Jindal, MLA	3
4.	Shri Anil Vij, MLA	62
5.	Shri Ajay Singh Chautala, MLA	0
6.	Dr. Bishan Lal Saini, MLA	74
7.	Shri Zile Ram Sharma, MLA	10
*8.	Shri Raghubir Singh Tewtia, MLA	5
9.	Shri Sher Singh Barshami, MLA	0
**10.	Shri Jarnail Singh, MLA	40

* Resignation from the membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 24th July, 2013.

** Nominated as a member of the Committee by the Hon'ble Speaker w.e.f. 24th July, 2013 for the remaining period of 2013-14 in place of Shri Raghubir Singh Tewtia, MLA.

*** Resigned from the membership of the Committee on Estimates w.e.f. 29th October, 2013 (A.N.) on being appointed as Minister. The same was accepted and notified vide Haryana Vidhan Sabha Secretariat Notification No. 1/EC/2013-2014/87, dated the 11th November, 2013.

Meetings held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:—

Sr. No.	Date of meetings	Number of Members present	Business Transacted
1	2	3	4
1.	7.05.2013	3	The Deputy Secretary, Haryana Vidhan Sabha welcomed the Members of the Committee and explained the scope and functions of the Committee.
2.	10.05.2013	4	The Committee selected the Departments to examine their Budget Estimates for the year 2013-14.
3.	14.05.2013	4	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 28th Report.
4.	17.05.2013	2	No business could be transacted for want of quorum.
5.	22.05.2013	3	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the replies received from Health Department in respect of implementation of recommendations/observations made by the Committee in its 29th Report.
6.	25.05.2013	3	The Committee scrutinized the replies received from the Mines & Geology Department in respect of implementation of recommendations/observations made by the Committee in its 31st Report.
7.	29.05.2013	2	No business could be transacted for want of quorum.
8.	1.06.2013	3	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommend-

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			ations/observations made by the Committee in its 35th Report.
9.	5.06.2013	4	The Committee resumed the scrutiny of the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.
10.	8.06.2013	3	The Committee scrutinized th replies received from the Tourism Department in resp etc. of implementation of recommendations/observations made by the Committee in its 32nd Report.
11.	12.06.2013	2	No business could be transected for want of quorum.
12.	19.06.2013	2	No business could be transected for want of quorum.
13.	22.06.2013	2	No business could be transected for want of quorum.
14.	26.06.2013	3	(i) Confirmation of Proceedings. (ii) The Committee scrutinized the replies to the questionnaire framed by the Committee, on the Budget Estimates for the year 2011-2012 relating to Environment.
15.	29.06.2013	1	No business could be transected for want of quorum.
16.	3.07.2013	3	(i) Consideration of papers placed before the Committee. (ii) The Committee decided to postpone the oral examination of the Principal Secretary to Government, Haryana, Environment Department. (iii) The Committee scrutinized the replies received from the Environment Department in respect of the questionnaire framed by the Committee on budget material for the year 2011-2012.
17.	10.07.2013	5	The Committee orally examined the representatives of the Environment Department in respect of replies to the questionnaire framed by the Committee on budget material for the year 2011-2012.

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18.	13.07.2013	3	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
19.	17.07.2013	3	The Committee scrutinized the replies received from the Industries & Commyrce Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
20.	20.7.02013	2	No business could be transected for want of quorum.
21.	24.07.2013	3	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of recommendations /observations made by the Committee in its 38th Report.</p>
22.	27.07.2013	4	The Committee resumed the scrutiny of the replies received from the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
23.	31.07.2013	5	The Committee scrutinized the replies received from the Development and Panchayats Department in respect of implementation of recommendations observations made by the Committee in its 36th Report.
24.	03.08.2013	5	The Committee resumed the scrutiny of the replies received from the Industries & Commerce Department in respect of implementation of recommendations/ observations made by the Committee in its 37th Report.
25.	07.08.2013	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Excise & Taxation</p>

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			Department in respect of implementation of Recommendations/observations made by the Committee in its 39th Report.
26.	10.08.2013	6	The Committee scrutinized the replies received from the Development and Panchayats Department in respect of implementation of recommendations observations made by the Committee in its 36th Report.
27.	14.08.2013	4	The Committee resumed the scrutiny of the replies received from the Excise & Taxation Department in respect of implementation of Recommendations/observations made by the Committee in its 39th Report.
28.	17.08.2013	4	The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
29.	21.08.2013	5	The Committee scrutinized the replies received from the Tourism Department, in respect of the Budget Material for the year 2013-2014.
30.	24.08.2013	5	The Committee scrutinized the replies received from the Environment Department in respect of the implementation of recommendations/observations made by the Committee in its 35th Report.
31.	27.08.2013	4	(i) Consideration of papers placed before the Committee. (ii) The Committee resumed the scrutiny the replies received from the Tourism Department in respect of the Budget Material for the year 2013-2014.
32.	31.08.2013	4	The Committee resumed the scrutiny of the replies received from the Environment Department in respect of the implementation of recommendations/observations made by the Committee in its 35th Report.
33.	03.09.2013	4	The Committee drafted the questionnaire on the Budget Material regarding Tourism Department for the year 2013-2014.

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34.	06.09.2013	4	The Committee orally exalined the representatives of the Finance Department and Departments concerned regarding the consideration of the Supplementary Estimates for the year 2013-2014 (First instalment).
35.	14.09.2013	3	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 28th Report.
36.	18.09.2013	4	The Committee framed the questionnaire on the budget material received from the Tourism Department for the year 2013-14.
37.	21.09.2013	4	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Health Department in respect of implementation of Recommendations/observations made by the Committee in its 29th Report.</p>
38.	25.09.2013	4	The Committee scrutinized the replies received from the Public Health Engineering, Department in respect of implementation of recommendations/observations made by the Committee in its 40th Report.
39.	28.09.2013	4	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of Recommendations/observations made by the Committee in its 32nd Report.
40.	01.10.2013	3	The Committee resumed the scrutiny of the replies received from the Public Health Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 40th Report.
41.	05.10.2013	4	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of Recommendations/observations made by the Committee in its 33rd Report.

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42.	09.10.2013	3	The Committee resumed the scrutiny of the replies received from Public Health Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 40th Report.
43.	12.10.2013	3	The Committee scrutinized the replies received from the Development and Panchayats Department in respect of implementation of recommendations/ observations made by the Committee in its 36th Report.
44.	15.10.2013	3	The Committee resumed the scrutiny of the replies received from Public Health Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 40th Report.
45.	19.10.2013	3	The Committee scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/ observations made by the Committee in its 37th Report.
46.	22.10.2013	3	Meeting with the Sister Committee of Kerala Legislative Assembly and discussed the matter of common interest.
47.	26.10.2013	3	The Committee resumed the scrutiny of the replies received from the Industries & Commerce Department in respect of implementation of recommendations/ observations made by the Committee in its 37th Report.
48.	30.10.2013	4	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
49.	02.11.2013	4	The Committee scrutinized the replies received from the Welfare of Scheduled Castes and Backward Classes Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.

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50.	06.11.2013	3	The Committee resumed the scrutiny of the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.
51.	09.11.2013	4	The Committee resumed the scrutiny of the replies received from the Welfare of Scheduled Castes and Backward Classes Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report
52.	13.11.2013	4	The Committee scrutinized the replies received from the Development and Panchayats Department in respect of implementation of recommendations observations made by the Committee in its 36th Report.
53.	16.11.2013	4	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observati ons made by the Committee in its 38th Report.
54.	20.11.2013	4	The Committee scrutinized the replies received from the Development and Panchayats Department in respect of implementation of recommendations observations made by the Committee in its 36th report.
55.	23.11.2013	4	The Committee resumed the scrutiny of the replies received from Public Health Engineering Department in respect of implementation of reommendations/ observations made by the Committee in its 40th Report.
56.	27.11.2013	4	The Committee resumed the scrutiny of the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
57.	30.11.2013	4	The Committee resumed the scrutiny of the replies received from Public Health Engineering Department in respect of

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			implementation of recommendations/ observations made by the Committee in its 40th Report.
58.	04.12.2013	4	The Committee resumed the scrutiny of the replies received from the Excise & Taxation Department in respect of implementation of Recommendations/observations made by the Committee in its 39th Report.
59.	07.12.2013	4	The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations/observation made by the Committee in its 37th Report.
60.	11.12.2013	4	The Committee resumed scrutiny of the replies received from the Excise & Taxation Department in respect of implementation of Recommendations/observations made by the Committee in its 39th Report.
61.	14.12.2013	4	The Committee resumed scrutiny of the material received from the Rural Development Department in respect of implementation of recommendations/ observations made by the Committee in its 37th Report.
62.	18.12.2013	3	(i) The Committee decided to postpone the oral examination of the Principal Secretary to Government, Haryana, Environment Department. (ii) The Committee resumed the scrutiny of the replies received from the Environment Department in respect of replies to the questionnaire framed by the Committee, on the Budget material for the year 2011-2012.
63.	24.12.2013	3	The Committee resumed the scrutiny of the replies received from the Development and Panchayats Department in respect of implementation of recommendations/ observations made by the Committee in its 36th Report.
64.	28.12.2013	2	No business could be transacted for want of quorum.

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65.	01.01.2014	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of recommendations /observations made by the Committee in its 38th Report.</p>
66.	04.01.2014	5	<p>The Committee resumed the scrutiny of the replies received from the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of recommendations /observations made by the Committee in its 38th Report.</p>
67.	08.01.2014	4	<p>The Committee decided to postpone the oral examination of the Principal Secretary to Government, Haryana, Environment Department due to unavailable circumstances.</p>
68.	15.01.2014	4	<p>(i) Confirmation of Proceedings.</p> <p>(ii) The Committee resumed the scrutiny of the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.</p>
69.	18.01.2014	4	<p>The Committee resumed the scrutiny of the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.</p>
70.	22.01.2014	4	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee resumed the scrutiny of the replies to the questionnaire framed by the committee, on the budget material for the year 2011-2012 relating to Environment Department.</p>
71.	25.01.2014	3	<p>The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of</p>

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			Recommendations/observations made by the Committee in its 39th Report.
72.	29.01.2014	4	(i) Confirmation of Proceedings. (ii) The Committee orally examined the Principal Secretary to Government, Haryana, Environment Department in respect of replies to the questionnaire framed by the Committee, on the Budget material for the year 2011-2012.
73.	05.02.2014	4	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of Recommendations/observations made by the Committee in its 39th Report.
74.	12.02.2014	4	(i) Confirmation of Proceedings. (ii) The Committee partly drafted its 42nd Report for the year 2013-2014.
75.	15.02.2014	4	The Committee drafted and finalized its 42nd Report for the year 2013-2014.
76.	21.02.2014	3	The Committee orally examined the representatives of the Finance Department and Departments concerned regarding the consideration of the Supplementary Estimates for the year 2013- 2014 (Second Instalment).

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By Whom presented	Date of presentation	Subject
1.	Chairperson	09.09.2013	Report of the Committee on Estimates on the Supplementary Estimates (1st Instalment) for the year 2013-14.
2.	Chairperson	26.2.2014	Report of the Committee on Estimates on the Supplementary Estimates (2nd Instalment) for the year 2013-14.
3.	Chairperson	04.03.2014	42nd Report of the Committee on Estimates for the year 2013-14 of the Environment Department.

Meetings held at places other than Chandigarh:—

Sr. No.	Place of Meeting	Date of Meeting
1.	Haryana Bhawan, New Delhi.	10.5.2013, 17.5.2013, 25.5.2013, 01.6.2013, 08.6.2013, 22.6.2013, 29.6.2013, 13.7.2013, 20.7.2013, 27.7.2013, 3.8.2013, 10.8.2013, 17.8.2013, 24.8.2013, 31.8.2013, 14.9.2013, 21.9.2013, 28.9.2013, 5.10.2013, 12.10.2013, 19.10.2013, 26.10.2013, 2.11.2013, 9.11.2013, 16.11.2013, 23.11.2013, 30.11.2013, 7.12.2013, 14.12.2013, 28.12.2013, 4.1.2014, 18.1.2014, 25.1.2014, 15.2.2014,

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES,
SCHEDULED TRIBES AND BACKWARD CLASSES**

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2013-2014 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 26th February, 2013 authorizing the Hon'ble Speaker to nominate the members of the Committee and also appoint the Chairperson of the Committee. Shri Anil Dhantori, MLA was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 2nd May, 2013.

The names of members of the Committee and numbers of meetings attended by each of them out of the total number of 65 meetings held during the period under review are given below:—

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Anil Dhantori, MLA	1
2.	Shri Jagdish Nayar, MLA	52
3.	Shri Zile Ram Sharma, MLA	12
4.	Shri Naresh Selwal, MLA	51
5.	Smt. Shakuntla Khatak, MLA	51
6.	Shri Dharam Singh, MLA	27
*7.	Sardar Charanjeet Singh Rori, MLA	58
8.	Shri Naseem Ahmed, MLA	55
9.	Shri Ganga Ram, MLA	47

* Resignation from the membership of the Haryana Legislative Assembly on 18th March, 2014 (F.N.)

MEETINGS HELD AND BUSINESS TRANSACTED

The details showing the dates of meetings, the number of Members present and business transacted at each meeting are given below:—

Sr. No.	Date of Meeting	Members Present	Business Transacted
1	2	3	4
1.	7th May, 2013	6	(i) Welcome address to the Committee by Deputy Secretary. The Acting Chairperson thanked by the Hon'ble Speaker for nominating as Members of this important Committee.

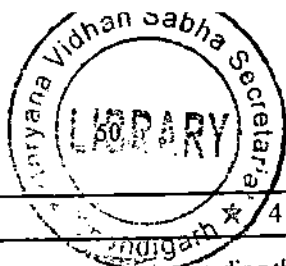
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			(ii) The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 18.05.2013 and 25.5.2013.
2.	14th May, 2013	7	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
3.	18th May, 2013	7	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
4.	21st May, 2013	7	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
5.	25th May, 2013	8	Discussion regarding Selection of departments.
6.	28th May, 2013	8	(i) Discussion regarding Selection of departments. (ii) The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 01.06.2013 and 08.06.2013.
7.	1st June, 2013	6	Discussion regarding Selection of departments.
8.	4th June, 2013	6	Selection of departments.
9.	8th June, 2013	4	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
10.	10th June, 2013	4	(i) Consideration of papers placed before the Committee.

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			(ii) The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
11.	18th June, 2013	6	(i) The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department. (ii) The Committee decided to undertake a study tour to the State of Rajasthan from 27-6-2013 to 3-7-2013.
12.	25th June, 2013	4	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Industrial Training & Vocational Education Department, in respect of implementation of recommendations/ observations as contained in the 36th Report of the Committee concerning the Industrial Training & Vocational Education Department.
13.	27th June, 2013	1	No business could be transacted for want of quorum and the study Tour which was to be undertaken by the Committee to the State of Rajasthan <i>w.e.f.</i> 27th June, 2013 to 3rd July, 2013 stands cancelled.
14.	2nd July, 2013	6	(i) Consideration of paper placed before the Committee (ii) The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Industrial Training & Vocational Education Department, in respect of implementation of recommendations/ observations as contained in the 36th Report of the Committee concerning the Industrial Training & Vocational Education Department.

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			(iii) The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 13.07.2013 and 20.7.2013.
15.	9th July, 2013	6	The Committee scrutinized the material received from the Principal Secretary to Government, Haryana, Industrial Training & Vocational Education Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee concerning the Industrial Training & Vocational Education Department.
16.	13th July, 2013	4	The Committee partly scrutinized the material received from the Engineer-in-Chief, Public Works (B & R) Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee the concerning Public Works (B & R) Department.
17.	16th July, 2013	4	The Committee partly scrutinized the material received from the Engineer-in-Chief, Public Works (B & R) Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee the concerning Public Works (B & R) Department.
18.	20th July, 2013	6	The Committee partly scrutinized the material received from the Engineer-in-Chief, Public Works (B & R) Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee the concerning Public Works (B & R) Department.
19.	23rd July, 2013	5	(i) The Committee partly scrutinized the material received from the Engineer-in-Chief, Public Works (B&R) Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the

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			Committee the concerning Public Works (B & R) Department.
			(ii) The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 27.07.2013 and 03.08.2013.
20.	27th July, 2013	7	The Committee partly scrutinized the material received from the Engineer-in-Chief, Public Works (B & R) Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee the concerning Public Works (B & R) Department.
21.	30th July, 2013	7	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the material received from the Engineer-in-Chief, Public Works (B & R) Department, in respect of implementation of recommendations observations as contained in the 36th Report of the Committee the concerning Public Works (B & R) Department.
22.	3rd August, 2013	7	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Food & Supplies Department regarding the general working of Food & Supplies Department.
23.	6th August, 2013	6	(i) The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Food & Supplies Department regarding the general working of Food & Supplies Department. (ii) The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 17.08.2013 & 23-8-2013.
24.	13th August, 2013	5	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Food

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			& Supplies Department regarding the general working of Food & Supplies Department.
25.	17th August, 2013	6	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Food & Supplies Department regarding the general working of Food & Supplies Department.
26.	20th August, 2013	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Food & Supplies Department regarding the general working of Food & Supplies Department.</p> <p>(iii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 31-8-2013.</p>
27.	23rd August, 2013	7	The Committee scrutinized the material received from the Principal Secretary to Government, Haryana, Food & Supplies Department regarding the general working of Food & Supplies Department.
28.	27th August, 2013	7	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
29.	31 st August, 2013	7	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
30.	17th September, 2013	8	(i) The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Sports & Youth Affairs Department



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			regarding the general working of Sports & Youth Affairs Department.
			(ii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 21-9-2013 and further decided to undertake a study tour to the State of Rajasthan from 26-9-2013 to 1-10-2013.
			(iii) Confirmation of proceedings.
31.	21st September, 2013	7	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
32.	24th September, 2013	7	The Committee partly scrutinized the material received from the Director, Fisheries Department regarding the general working of Fisheries Department.
33.	26th September, 2013	5	The Committee reviewed of study tour programme its itinerary to visit the State of Rajasthan.
34.	27th September, 2013	5	Discussion regarding the Scope and functions of various Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes of Rajasthan Legislative Assembly.
35.	29th September, 2013	5	The Committee reviewed the various Welfare schemes introduced by the Rajasthan Government which was informed by the Sister Committee of Rajasthan Legislative Assembly during its meeting.
36.	1st October, 2013	5	The Committee reviewed the proceedings of the meetings held during its study tour to Rajasthan.
37.	8th October, 2013	6	(i) The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.

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			(ii) The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 12-10-2013 and 18-10-2013.
38.	12th October, 2013	6	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana. Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
39.	15th October, 2013	6	(i) The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana. Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department. (ii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 25-10-2013.
40.	18th October, 2013	3	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana. Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
41.	22nd October, 2013	3	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana. Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
42.	25th October, 2013	5	The Committee scrutinized the material received from the Principal Secretary to Government, Haryana. Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.
43.	29th October, 2013	4	Oral examination of the Principal Secretary to Government, Haryana. Sports & Youth Affairs Department regarding the general working of Sports & Youth Affairs Department.

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44.	5th November, 2013	5	<p>(i) The Committee partly scrutinized the material received from the Director, Fisheries Department regarding the general working of Fisheries Department.</p> <p>(ii) The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 9-11-2013 and 16-11-2013.</p>
45.	9th November, 2013	5	<p>The Committee partly scrutinized the material received from the Director, Fisheries Department regarding the general working of Fisheries Department.</p>
46.	12th November, 2013	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the material received from the Director, Fisheries Department regarding the general working of Fisheries Department.</p>
47.	16th November, 2013	5	<p>The Committee partly scrutinized the material received from the Additional Chief Secretary to Government, Haryana, Power Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee concerning Haryana Vidyut Parsaran Nigam Ltd.</p>
48.	19th November, 2013	5	<p>The Committee partly scrutinized the material received from the Additional Chief Secretary to Government, Haryana, Power Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee concerning Haryana Vidyut Parsaran Nigam Ltd.</p>
49.	26th November, 2013	4	<p>The Committee partly scrutinized the material received from the Additional Chief Secretary to Government, Haryana, Power Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee concerning Haryana Vidyut Parsaran Nigam Ltd.</p>

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50.	3rd December, 2013	7	<p>(i) The Committee partly scrutinized the material received from the Additional Chief Secretary to Government, Haryana, Power Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee concerning Haryana Vidyut Parsaran Nigam Ltd.</p> <p>(ii) The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 14-12-2013 and 21-12-2013.</p>
51.	10 December, 2013	7	<p>The Committee partly scrutinized the material received from the Additional Chief Secretary to Government, Haryana, Power Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee concerning Haryana Vidyut Parsaran Nigam Ltd.</p>
52.	14th December, 2013	4	<p>The Committee partly scrutinized the material received from the Additional Chief Secretary to Government, Haryana, Power Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee concerning Haryana Vidyut Parsaran Nigam Ltd.</p>
53.	17th December, 2013	4	<p>(i) The Committee partly scrutinized the material received from the Additional Chief Secretary to Government, Haryana, Power Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee concerning Haryana Vidyut Parsaran Nigam Ltd.</p> <p>(ii) The Committee decided to undertake a study tour programme to the State of Goa from 11th January, 2014 to 15th January, 2014.</p>

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54.	21st December, 2013	7	The Committee partly scrutinized the material received from the Director General, Development & Panchayats Department regarding the general working of Development & Panchayats Department.
55.	24th December, 2013	7	The Committee partly scrutinized the material received from the Director General, Development & Panchayats Department regarding the general working of Development & Panchayats Department.
56.	31st December, 2013	6	<p>(i) The Committee partly scrutinized the material received from the Director General, Development & Panchayats Department regarding the general working of Development & Panchayats Department.</p> <p>(ii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 4-1-2014.</p>
57.	4th January, 2014	3	The Committee partly scrutinized the material received from the Director General, Development & Panchayats Department regarding the general working of Development & Panchayats Department.
58.	8th January, 2014	4	The Committee partly scrutinized the material received from the Director General, Development & Panchayats Department regarding the general working of Development & Panchayats Department.
59.	11th January, 2014	2	No business could be transacted for want of quorum and the study Tour which was to be undertaken by the Committee to the State of Goa <i>w.e.f.</i> 11th January, 2014 to 15th January, 2014 stands cancelled.
60.	14th January, 2014	5	The Committee partly scrutinized the material received from the Director General, Development & Panchayats Department regarding the general working of Development & Panchayats Department.
61.	21st January, 2014	6	The Committee scrutinized the material received from the Additional Chief

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			Secretary to Government, Haryana, Power Department, in respect of implementation of recommendations/observations as contained in the 36th Report of the Committee concerning Haryana Vidyut Parsaran Nigam Ltd.
62.	28th January, 2014	7	(i) Consideration of paper placed before the Committee. (ii) The Committee scrutinized the material received from the Director General, Development & Panchayats Department regarding the general working of Development & Panchayats Department.
63.	5th February, 2014	5	The Committee drafted & finalized its 37th Report for the year 2013-2014.
64.	11th February, 2014	4	The Committee partly scrutinized the material received from the Director General, Tourism Department, Haryana regarding the general working of Tourism Department.
65.	11th March, 2014	3	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the material received from the Director General, Tourism Department, Haryana regarding the general working of Tourism Department.

The Committee held its meetings at place outside Chandigarh as details below:—

Sr. No.	Date of Meetings	Place of Meetings
1.	18-05-2013	Haryana Bhawan, New Delhi
2.	25-05-2013	Haryana Bhawan, New Delhi
3.	01-06-2013	Haryana Bhawan, New Delhi
4.	08-06-2013	Haryana Bhawan, New Delhi
5.	27-06-2013	Haryana Bhawan, New Delhi
6.	13-07-2013	Haryana Bhawan, New Delhi
7.	20-07-2013	Haryana Bhawan, New Delhi

Sr. No.	Date of Meetings	Place of Meetings
8.	27-07-2013	Haryana Bhawan, New Delhi
9.	03-08-2013	Haryana Bhawan, New Delhi
10.	17-08-2013	Haryana Bhawan, New Delhi
11.	23-08-2013	Haryana Bhawan, New Delhi
12.	31-08-2013	Haryana Bhawan, New Delhi
13.	21-09-2013	Haryana Bhawan, New Delhi
14.	26-09-2013	Haryana Bhawan, New Delhi
15.	27-09-2013	Jaipur (Rajasthan)
16.	29-09-2013	Udaipur (Rajasthan)
17.	01-10-2013	Ajmer (Rajasthan)
18.	12-10-2013	Haryana Bhawan, New Delhi
19.	18-10-2013	Haryana Bhawan, New Delhi
20.	25-10-2013	Haryana Bhawan, New Delhi
21.	09-11-2013	Haryana Bhawan, New Delhi
22.	16-11-2013	Haryana Bhawan, New Delhi
23.	14-12-2013	Haryana Bhawan, New Delhi
24.	21-12-2013	Haryana Bhawan, New Delhi
25.	04-01-2014	Haryana Bhawan, New Delhi
26.	11-01-2014	Haryana Bhawan, New Delhi

Report Presented

The Committee presented the Thirty Seventh Report of the Committee for the year 2013-2014 to the House on 4th March, 2014.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2013-14 consisting of Nine Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 2nd May, 2013 vide Notification No. 1-CGA/2013-14/25, dated 2nd May, 2013.

Shri Ashok Kumar Arora, MLA, a member of the Committee, was appointed as Chairperson of the Committee.

The Committee held 59 meetings during the period under review.

The name of the members and number of meetings attended by each of them are shown in the following table:—

Sr.No.	Name of the Members	Number of meetings attended
1.	Shri Ashok Kumar Arora, MLA	54
2.	Shri Jagbir Singh Malik, MLA	14
3.	Shri Sri Krishan Hooda, MLA	25
4.	Shri Naresh Selwal, MLA	9
5.	Shri Raghubir Singh Tewatia, MLA	17
6.	Shri Raj Pal Bhukhri, MLA	9
7.	Shri Subhash Chaudhary, MLA	34
8.	Shri Parminder Singh Dhull, MLA	58
9.	Shri Mohammed Illyas, MLA	39
SPECIAL INVITEES		
*1.	Shri Rajbir Singh Brara, MLA	41
**2	Shri Krishan Lal Panwar, MLA	10
***3.	Shri Anil Vij, MLA	14

* Shri Rajbir Singh Brara, MLA, was nominated by the Hon'ble Speaker as Special Invitee of the Committee on 8th May, 2013 for the remaining period of the year 2013-14.

** Shri Sri Krishan Lal Panwar, MLA and Shri Anil Vij, MLA was nominated by the Hon'ble Speaker as Special Invitee of the Committee on 11th November, 2013 for the remaining period of the year 2013-14.

Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and business transacted at each meeting are given below:—

Sr. No.	Date of Meeting	Number of Members Including Special Invitees Present	Business Transacted
1	2	3	4
1.	7th May, 2013	8	(i) Welcome Addressee of the Committee. (ii) Discussion regarding the scope and functions of the Committee.
2.	10th May, 2013 (New Delhi)	5	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to General Administration Department.
3.	13th May, 2013	8	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Home Department.
4.	17th May, 2013 (New Delhi)	3	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Vigilance Department.
5.	20th May, 2013	6	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Agriculture Department.
6.	24th May, 2013 (New Delhi)	4	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Co-operation Department.
7.	27th May, 2013	9	Scrutiny of the replies received from the Food and Supplies Department in regard to the implementation of the outstanding Assurances as contained in the 42nd Report of the Committee.
8.	31st May, 2013 (New Delhi)	5	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of August, 2012.

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9.	3rd June, 2013	8	Scrutiny of the replies received from the Industrial Training & Vocational Education Department in regard to the implementation of the outstanding Assurances as contained in the 42nd Report of the Committee.
10.	7th June, 2013 (New Delhi)	4	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of August, 2012.
11.	10th June, 2013	4	Scrutiny of the replies received from the Sports and Youth Affairs Department and Welfare of Scheduled Castes & Backward Classes in regard to the implementation of the outstanding Assurances as contained in the 42nd Report of the Committee.
12.	18th June, 2013	4	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of August, 2012.
13.	21st June, 2013 (New Delhi)	4	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of August, 2012.
14.	24th June, 2013	4	<p>(i) The Committee passed condolence resolution deep sense of sorrow and grief over the death/missing of the pilgrims/natives who lost their lives due to unprecedented floods caused by heavy rainfall at Kedarnath Badrinath and nearby places in Utrakhand State.</p> <p>(ii) Scrutiny of the replies received from the Revenue and Disaster Management Department in regard to the implementation of the outstanding Assurances as contained in the 42nd Report of the Committee.</p>
15.	28th June, 2013 (New Delhi)	5	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of August, 2012.

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16.	2nd July, 2013	7	Scrutiny of the replies received the from Housing Department in regard to the implementation of the outstanding Assurances as contained in the 42nd Report of the Committee.
17.	8th July, 2013	4	<p>(i) The Committee acceded to request the made by the Pubic Health Engineer Department Panchkula for the postponement of oral examination fixed for 8.7.2013.</p> <p>(ii) Scrutiny of the replies received from the Public Health Engineer Department in regard to the implementation of the outstanding Assurances as contained in the 42nd Report of the Committee.</p>
18.	12th July, 2013 (New Delhi)	4	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of August, 2012.
19.	15th July, 2013	5	The Committee orally examined the representatives of P. W.(B&R) Department in regard to the implementation of outstanding Assurances as contained in the 42nd report of the Committee.
20.	19th July, 2013 (New Delhi)	6	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of August, 2012.
21.	22nd July, 2013	8	The Committee acceded to the request made by the Pubic Health Engineer Department Panchkula for the postpone-ment of oral examination fixed for 22.7.2013.
22.	26th July, 2013 (New Delhi)	4	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Revenue and Disaster Management Department.
23.	29th July, 2013	6	The Committee orally examined the representatives of Urban Local Bodies Department in regard to the implement-ation of outstanding Assurances as

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			contained in the 42nd report of the Committee.
24.	2nd August, 2013 (New Delhi)	4	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Power Department.
25.	5th August, 2013	5	Scrutiny of the replies received from the Industries and Commerce Department in regard to the implementation of the outstanding Assurances as contained in the 42nd Report of the Committee.
26.	8th August, 2013 (New Delhi)	5	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Agriculture Department.
27.	12th August, 2013	8	The Committee orally examined the representatives of Public Health Engineering Department in regard to the implementation of outstanding Assurances as contained in the 42nd report of the Committee.
28.	17th August, 2013 (New Delhi)	3	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Health Department.
29.	19th August, 2013	6	The Committee orally examined the representatives of Urban Local Bodies Department in regard to the implementation of outstanding Assurances as contained in the 42nd report of the Committee.
30.	23rd August, 2013 (New Delhi)	4	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Power Department.
31.	26th August, 2013	7	Scrutiny of the replies received from the Technical Education Department in regard to the implementation of the outstanding Assurances as contained in the 42nd Report of the Committee.

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32.	30th August, 2013 (New Delhi)	4	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Women & Child Development Department.
33.	2nd September, 2013	7	Scrutiny of the replies received from the Tourism Department in regard to the implementation of the outstanding Assurances as contained in the 42nd Report of the Committee.
34.	16th September, 2013	6	Scrutiny of the replies received from the Agriculture Department in regard to the implementation of the outstanding Assurances as contained in the 42nd Report of the Committee.
35.	20th September, 2013 (New Delhi)	4	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Education Department.
36.	24th September, 2013	5	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Forest Department.
37.	27th September, 2013 (New Delhi)	4	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Town and Country Planning Department.
38.	1st October, 2013	6	<p>(i) As desired by the Chairperson, the oral examination of the Additional Chief Secretary to Govt. Haryana P.W (B&R) Department fixed for 1.10.2013 was postponed. He also desired to orally examine the said Department in one of its subsequent meetings.</p> <p>(ii) Scrutiny of the replies received from the P.W (B&R) Department in regard to the implementation of the outstanding Assurances as contained in the 42nd Report of the Committee.</p>
39.	14th October, 2013	5	The Committee reviewed the outstanding Assurances as contained in the 42nd Report

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			of the Committee relating to Environment Department.
40.	21st October, 2013	5	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Power Department.
41.	28th October, 2013	3	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Civil Aviation Department.
42.	5th November, 2013	4	Confirmation of Proceedings.
43.	11th November, 2013	5	The Committee reviewed the outstanding Assurances as contained in the 42nd Report of the Committee relating to Sports and Youth Affairs Department.
44.	26th November, 2013.	5	The Committee orally examined the representatives of Agriculture Department in regard to the implementation of outstanding Assurances as contained in the 42nd report of the Committee.
45.	30th November, 2013. (New Delhi)	6	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of February/March, 2013.
46.	2nd December, 2013	5	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of February/March, 2013.
47.	6th December, 2013 (New Delhi)	6	Scrutiny of the statement of Assurances by the Ministers on the floor of the House during the Session held in the month of February/March, 2013.
48.	9th December, 2013.	9	(i) The Committee acceded to the request made by Pubic Works (B&R) Department Panchkula for the postponement of oral examination fixed for 9.12.2013. (ii) Scrutiny of the statement of Assurances given by the Ministers on the floor of

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			the House during the Session held in the month of February/March, 2013.
49.	16th December, 2013.	6	(i) The Committee acceded to the request made by Transport Department Panchkula for the postponement of oral examination fixed for 16.12.2013. (ii) Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of February/March, 2013.
50.	21st December, 2013 (New Delhi)	6	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month February/March, 2013.
51.	23rd December, 2013	7	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of February/March, 2013.
52.	30th December, 2013.	6	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of February/March, 2013.
53.	6th January, 2014.	8	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of February/March, 2013.
54.	13th January, 2014.	6	Scrutiny of the statement of Assurances given by the Ministers on the floor of the House during the Session held in the month of February/March, 2013.
55.	20th January, 2014.	5	(i) The Committee acceded to the request made by Transport Department, Haryana, Chandigarh and Higher Education Department, Panchkula for the postponement of oral examination fixed for 27.1.2014. (ii) The Committee orally examined the representatives of P.W. (B&R) Department in regard to the implementation of outstanding Assurances as contained in the 42nd Report of the Committee.

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56.	27th January, 2014	6	(i) The Committee acceded to the request made by Medical Education Department, Elementary Education Department, Haryana, Panchkula for the postponement of oral examination fixed for 27.1.2014. (ii) The Committee orally examined the representatives of Health and Higher Education Departments in regard to the implementation of outstanding Assurances as contained in the 42nd Report of the Committee.
57.	3rd February, 2014	6	Confirmation of Proceedings.
58.	10th February, 2014	5	The Committee partly drafted its 43rd Report for the year 2013-20 14.
59.	15th February, 2014 (New Delhi)	5	(i) Confirmation of Proceedings. (ii) The Committee drafted and finalized its 43rd Report. (iii) The Committee authorized the Chairperson to present its 43rd Report to the House in the ensuing Budget Session.

The details of the meetings held at places outside Chandigarh are as under:—

Sr. No.	Date	Place
1	2	3
1.	10th May, 2013	Haryana Bhawan, New Delhi
2.	17th May, 2013	Haryana Bhawan, New Delhi
3.	24th May, 2013	Haryana Bhawan, New Delhi
4.	31st May, 2013	Haryana Bhawan, New Delhi
5.	7th June, 2013	Haryana Bhawan, New Delhi
6.	21st June, 2013	Haryana Bhawan, New Delhi
7.	28th June, 2013	Haryana Bhawan, New Delhi
8.	12th July, 2013	Haryana Bhawan, New Delhi
9.	19th July, 2013	Haryana Bhawan, New Delhi
10.	26th July, 2013	Haryana Bhawan, New Delhi

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11.	2nd August, 2013	Haryana Bhawan, New Delhi
12.	8th August, 2013	Haryana Bhawan, New Delhi
13.	17th August, 2013	Haryana Bhawan, New Delhi
14.	23rd August, 2013	Haryana Bhawan, New Delhi
15.	30th August, 2013	Haryana Bhawan, New Delhi
16.	20th September, 2013	Haryana Bhawan, New Delhi
17.	27th September, 2013	Haryana Bhawan, New Delhi
18.	30th November, 2013	Haryana Bhawan, New Delhi
19.	6th December, 2013	Haryana Bhawan, New Delhi
20.	21st December, 2013	Haryana Bhawan, New Delhi
21.	15th February, 2014	Haryana Bhawan, New Delhi

Report Presented

The Committee presented its 43rd Report for the year, 2013-14 to the House on 4th March, 2014.

Proceedings

A record of proceedings of meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 2nd May, 2013 and was notified in the Official Gazette *vide* Notification No. HVS/SLC/1/2013-14/ 21, dated 2nd May, 2013.

Shri Jagbir Singh Malik, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 90 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:—

Sr. No.	Name of the Members		Number of meetings Attended
1.	Shri Jagbir Singh Malik, M.L.A.	Chairperson	79.
2.	Shri Om Parkash Jain, M.L.A.	Member	27
3.	Shri Sri Krishan Hooda, M.L.A.	Member	76
4.	Shri Mohammed Iliyas, M.L.A.	Member	27
5.	Shri Rameshwar Dayal Rajoria, M.L.A.	Member	87
6.	Shri Ghanshyam Saraf, M.L.A.	Member	74
7.	Smt. Subhash Chaudhary, M.L.A.	Member	74
8.	Advocate General	Member	NIL
Special Invitees			
1.	Shri Ganga Ram, M.L.A.		77
2.	Shri Gopal Kanda, M.L.A.		NIL

Nominated as Special Invitees Shri Subhash Chaudhary, M.L.A. and Shri Ganga Ram, M.L.A. of the Committee *vide* Notification No. HVS-SLC- 1/2013-14/ 38, dated the 8th May,2013.

Nominated as Member Shri Subhash Chaudhary, M.L.A. of the Committee *vide* Notification No. HVS-SLC-1/2013-14/ 43, *w.e.f.* 9th May, 20 13 instead of Special Invitee.

Nominated as Special Invitee Shri Gopal Kanda, M.L.A. of the Committee *vide* Notification No. HVS-SLC- 1/2013-14/80, *w.e.f.* 18th September, 2013.

Rules Scrutinized

The Committee scrutinized the following Rules:—

1. The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963.

2. The Haryana Resignation of Births and Deaths Rules, 2002 framed under the Haryana Registration of Births and Deaths Act, 1969.
3. The Haryana Kisan Pass Book Rules, 1996 framed under the Haryana Kisan Pass Book Act, 1994.
4. The Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.

Meetings held and Business transacted.

The date of meetings, the number of Members present and the Business transacted at each meeting are given below:—

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1.	7.5.2013	5	1. Welcome Address. 2. Papers placed before the Committee.
2.	14.5.2013	7	1. Selection of Rules for Scrutiny. 2. The Committee decided to hold its next meeting at Haryana Bhawan, New Delhi on 17th May, 2013.
3.	17.5.2013 (New Delhi)	6	Study of the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979.
4.	21.5.2013	8	1. Paper placed before the Committee. 2. Scrutiny of Rules. 3. The Committee decided to hold its next meeting at Haryana Bhawan, New Delhi on 24th May, 2013.
5.	24.5.2013 (New Delhi)	8	1. Scrutiny of the reply received from Town and Country Planning Department, in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963.

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			2. The Committee decided to undertake a study tour to the State of Uttarakhand Legislative Assembly w.e.f. 6th June, 2013 to 10th June, 2013.
6.	28.5 .2013	7	<p>1. Papers placed before the Committee.</p> <p>2. Resumption of scrutiny of the reply received from Town and Country Planning Department in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963.</p> <p>3. The Committee decided to hold its next meeting at Haryana Bhawan, New Delhi on 31st May, 2013.</p>
7.	31.5.2013 (New Delhi)	7	Resumption of scrutiny of the reply received from Town and Country Planning Department in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963.
8.	3.6.2013	7	Resumption of scrutiny of the reply received from town and Country Planning Department in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963.
9.	6.6.2013 Rudrapryag (Uttarakhand)	6	Resumption of scrutiny of the reply received from Town and Country Planning Department in respect of the (Uttarakhand) Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963.

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10.	7.6.2013 (Kedarnath)	6	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the reply received from Town and Country Planning Department in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963. 2. Minor change in study tour programme of the Committee decided to night stay Rudraprayag instead of Gaurikund due to non-availability of accommodation.
11.	8.6.2013 (Badrinath)	6	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the reply received from Town and Country Planning Department in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963. 2. Minor change in study tour programme of the Committee decided in its meeting held on 9.6.2013 at Haridwar instead of Mussoorie.
12.	9.6.2013 (Haridwar)	7	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the reply received from Town and Country Planning Department in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963. 2. The meeting with the Sister Committee of Uttarakhand Legislative Assembly was fixed for 10th June, 2013 but due to inability shown by their Assembly Secretariat, the meeting with the Sister Committee could not be held on 10th June, 2013.

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			3. The Committee decided to hold its next meeting at Haryana Bhawan, New Delhi on 14th June, 2013.
13.	14.6.2013 (New Delhi)	7	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Resumption of scrutiny of the reply received from Town and Country Planning Department in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963.
14.	18.6.2013	7	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Study of the Registration of Births and Deaths Act, 1969. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 21 June, 2013.
15.	21.6.2013 (New Delhi)	5	Study of the Registration of Births and Deaths Act, 1969.
16.	25.6.2013	3	<ol style="list-style-type: none"> 1. Study of the Registration of Births and Deaths Act, 1969. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 28th June, 2013.
17.	28.6.2013 (New Delhi)	6	Study of the Registration of Births and Deaths Act, 1969.
18.	3.7.2013	8	<ol style="list-style-type: none"> 1. Study of the Registration of Births and Deaths Act, 1969. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 6th July, 2013.
19.	6.7.2013 (New Delhi)	6	Study of the Registration of Births and Deaths Act, 1969.
20.	9.7.2013	7	1. Scrutiny of the Haryana Registration of Births and Deaths Rules, 2002 framed under the Registration of Births and Deaths Act, 1969.

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			2. The Committee decided to hold its own meeting at PWD (B&R) Rest House, Palwal on 12th July, 2013.
21.	12.7.2013 (Palwal)	7	Resumption of scrutiny of the Haryana Registration of Births and Deaths Rules, 2002 framed under the Registration of Births and Deaths Act, 1969.
22.	16.7.2013	6	1. Resumption of scrutiny of the Haryana Registration of Births and Deaths Rules, 2002 framed under the Registration of Births and Deaths Act, 1969. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 19th July, 2013.
23.	19.7.2013 (New Delhi)	5	Resumption of scrutiny of the Haryana Registration of Births and Deaths Rules, 2002 framed under the Registration of Births and Deaths Act, 1969.
24.	23.7.2013	8	1. Resumption of scrutiny of the Haryana Registration of Births and Deaths Rules, 2002 framed under the Registration of Births and Deaths Act, 1969. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 26th July, 2013.
25.	26.7.2013 (New Delhi)	7	Resumption of scrutiny of the Haryana Registration of Births and Deaths Rules, 2002 framed under the Registration of Births and Deaths Act, 1969.
26.	30.7.2013	8	1. Resumption of scrutiny of the Haryana Registration of Births and Deaths Rules, 2002 framed under the Registration of Births and Deaths Act, 1969. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 2nd August, 2013.
27.	2.8.2013 (New Delhi)	8	Resumption of scrutiny of the Haryana Registration of Births and Deaths Rules, 2002 framed under the Registration of Births and Deaths Act, 1969.

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28.	6.8.2013	8	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Haryana Registration of Births and Deaths Rules, 2002 framed under the Registration of Births and Deaths Act, 1969. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 9th August, 2013.
29.	9.8.2013 (New Delhi)	7	Watching of the implementation of the observations/recommendations made by the Committee in respect of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981 as contained in its 41st Report.
30.	13.8.2013	5	<ol style="list-style-type: none"> 1. Study of the Haryana Canal & Drainage Act, 1974. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 16th August, 2013.
31.	16.8.2013 (New Delhi)	6	Selection of rule for scrutiny of the Haryana Kisan Pass Book Rules, 1996 framed under the Haryana Kisan Pass Book Act, 1994.
32.	19.8.2013	8	<ol style="list-style-type: none"> 1. Study of the Haryana Kisan Pass Book Act, 1994. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 23rd August, 2013.
33.	23.8.2013 (New Delhi)	7	Study of the Haryana Kisan Pass Book Act, 1994.
34.	27.8.2013	6	<ol style="list-style-type: none"> 1. Paper palced before the Committee. 2. Scrutiny of the Haryana Kisan Pass Book Rules, 1996 framed under the Haryana Kisan Pass Book Act, 1994. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 30th August, 2013.
35.	30.8.2013 (New Delhi)	6	Resumption of scrutiny of the Haryana Kisan Pass Book Rules, 1996 framed under the Haryana Kisan Pass Book Act, 1994.

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36.	2.9.2013	6	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Resumption of scrutiny of the Haryana Kisan Pass Book Rules, 1996 framed under the Haryana Kisan Pass Book Act, 1994.
37.	17.9.2013	6	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Resumption of scrutiny of the Haryana Kisan Pass Book Rules, 1996 framed under the Haryana Kisan Pass Book Act, 1994. 3. The Committee decided to undertake a study tour to the State of Maharashtra w.e.f. 15th October, 2013 to 21st October, 2013. 4. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 20th September, 2013.
38.	20.9.2013 (New Delhi)	6	<ol style="list-style-type: none"> 1. Confirmation of the Proceedings. 2. Selection of rules for scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
39.	24.9.2013	6	<ol style="list-style-type: none"> 1. Study of the Haryana Canal and Drainage Act, 1974. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 27th September, 2013.
40.	27.9.2013 (New Delhi)	5	Study of the Haryana Canal and Drainage Act, 1974.
41.	1.10.2013	4	<ol style="list-style-type: none"> 1. Study of the Haryana Canal and Drainage Act, 1974. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 4th October, 2013.
42.	4.10.2013 (New Delhi)	5	Study of the Haryana Canal and Drainage Act, 1974.
43.	7.10.2013	6	1. Study of the Haryana Canal and Drainage Act, 1974.

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			2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 9th October, 20 13.
44.	9.10.2013 (New Delhi)	6	1. Paper placed before the Committee. 2. Study of the Haryana Canal and Drainage Act, 1974.
45.	14.10.2013 (New Delhi)	4	The Committee framed the questionnaire to be discussed during the meeting with the Sister Committee of Maharashtra Legislative Assembly on 15th October, 2013.
46.	15.10.2013 Mumbai (Maharashtra)	4	The Maharashtra Legislative Assembly informed the Committee that the Committee on Subordinate Legislation of Maharashtra Legislative Assembly is not nominated. The Committee discussed the matter on common interests with Principal Secretary and other concerned Officers/official of the Committee on Subordinate Legislation of Maharashtra Legislative Assembly.
47.	18.10.2013 (Nasik)	4	Study of the Haryana Canal and Drainage Act, 1974.
48.	19.10.2013 (Shirdi)	4	Study of the Haryana Canal and Drainage Act, 1974.
49.	20.10.2013 (Aurangabad)	4	1. Study of the Haryana Canal and Drainage Act, 1974. 2. Minor change in study tour programme held on 21.10.2013 at Bhimashanker instead of Pune and Night stay at Mancher on 20.10.2013.
50.	21.10.2013 (Bhimashanker)	4	Study of the Haryana Canal and Drainage Act, 1974.
51.	22.10.2013 (New Delhi)	4	Watching of implementation of the observations/recommendations and the Committee observes that at this stage a reminder may be issued to the concerned Department to implement the observations/recommendations made by the Committee.
52.	29.10.2013	4	1. Paper placed before the Committee. 2. Scrutiny of the Haryana Canal and

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			Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
			3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 2nd November, 20 13.
53.	2.11.2013 (New Delhi)	6	Resumption of scrutiny of the Haryana Canal and Drainage Rules,1976 framed under the Haryana Canal and Drainage Act, 1974.
54.	5.11.2013	6	1. Paper placed before the Committee. 2. Resumption of scrutiny of the Haryana Canal and Drainage Rules,1976 framed under the Haryana Canal and Drainage Act, 1974. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 8th November, 2013.
55.	8.11.2013 (New Delhi)	7	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act,1974.
56.	12.11.2013	6	1. Resumption of scrutiny of the Haryana Canal and Drainage Rules,1976 framed under the Haryana Canal and Drainage Act,1974. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 15th November, 2013.
57.	15.11.2013 (New Delhi)	6	1. Paper placed before the Committee. 2. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
58.	19.11.2013	5	1. Resumption of scrutiny of the Haryana Canal and Drainage Rules,1976 framed under the Haryana Canal and Drainage Act, 1974. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 22nd November, 2013.

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59.	22.11.2013 (New Delhi)	6	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
60.	27.11.2013	5	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 30th November, 2013.
61.	30.11.2013 (New Delhi)	4	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
62.	3.12.2013	7	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 6th December, 2013. 4. The Committee decided to undertake a Study tour to the State of Uttar Pradesh w.e.f. 13-12-2013 to 20-12-2013.
63.	6.12.2013 (New Delhi)	7	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
64.	10.12.2013	7	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
65.	13.12.2013 (New Delhi)	6	Watching of implementation of observations/ recommendations and Consideration of Notification made in respect of the Haryana Municipal (Tax on Buildings and Land) Rules, 1987 as contained in its 38th-41st Report.

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66.	15.12.2013 Agra (Uttar Pradesh)	6	Watching of implementation of observations/ recommendations made in respect of the Punjab Village Common Lands (Regulation) Rules, 1964 as contained in its 39th-41st Report.
67.	16.12.2013 (Allahabad)	5	Watching of implementation of observations/ recommendations and Consideration of Notification made in respect of the Punjab Chaukidara Rules published in the Punjab Government Gazettee, dated 17.9.1965, as applicable to the State of Haryana as contained in its 39th-41st Report.
68.	17.12.2013 (Banaras)	5	Watching of implementation of observations/ recommendations made in respect of the Punjab Ayurvedic and Unani Practitioner's (General) Rules, 1964 as contained in its 35th-41st Report.
69.	18.12.2013 (Ayodhya)	5	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. The Committee framed the questionnaire to be discussed during the meeting with the Sister Committee of Uttar Pradesh Legislative Assembly on 19.12.2013.
70.	19.12.2013 (Lucknow)	6	The Uttar Pradesh Legislative Assembly informed the Committee that the Chairperson, Members and Officers of the Uttar Pradesh Legislative Assembly welcomed the Committee. Thereafter members of the Committee & the officers of the Uttar Pradesh Legislative Assembly discussed the working and implementation of the Subordinate Legislation Committee and exchanged their views on different points of common interests.
71.	20.12.2013 (New Delhi)	5	Watching of implementation of observations/ recommendations made in respect of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 as contained in its 41st Report.
72.	24.12.2013	6	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioner's (General) Rules, 164 framed under the

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			Punjab Ayurvedic and Unani Practitioner's Act, 1963 as contained in its 35th-41st Report.
			3. The Committee decided to hold its own meeting at P.W.D. Rest House, Kalka on 28th December, 2013.
73.	28.12.2013 (Kalka)	6	<ol style="list-style-type: none"> 1. Confirmed of the proceedings. 2. Scrutiny of the reply received in respect of the Haryana Registration of Births and Deaths Rules, 2002 framed under the Haryana Registration of Births and Deaths Act, 1969.
74.	31.12.2013.	6	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Postponement of Oral Examination in Health Department at 31-12-2013. 3. Resumption of scrutiny of the Punjab Animal Contagious Diseases Rules, 1953 framed under the Punjab Livestock and Bird Diseases Act, 1948 as contained in its 35th-41st Reports. 4. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 4th January, 2014.
75.	4.01.2014 (New Delhi)	5	Scrutiny of the reply received in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963.
76.	8.01.2014	6	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Postponement of Oral Examination of the Town & Country Planning Department as they have informed that they are busy in the Public Accounts Committee meeting held on the same time on 8-1-2014. 3. Oral examination of the Principal Secretary to Government, Haryana, Animal Husbandry & Dairying

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			<p>Department regarding Non-implementation of the observations/recommendations of the Committee made in respect of the Punjab Animal Contagious Diseases Rules, 1953 framed under the Punjab Livestock and Birds Diseases Act, 1948.</p> <p>4. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 11th January, 2014.</p>
77.	11.01.2014 (New Delhi)	6	<p>1. Paper placed before the Committee.</p> <p>2. Watching of implementation of observations/recommendations made in respect of the Punjab Ayurvedic and Unani Practitioner's (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioner's Act, 1963 as contained in its 35th-41st Reports.</p>
78.	15.01.2014	6	<p>1. Oral examination of the Principal Secretary to Government, Haryana, Health and Ayush Department regarding Non-implementation of the observations/recommendations of the Committee made in respect of the Punjab Ayurvedic and Unani Practitioner's (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioner's Act, 1963.</p> <p>2. Oral examination of the Principal Secretary to Government, Haryana, Health Department regarding in respect of the Haryana Registration of Births and Deaths Rules, 2002 framed under the Haryana Registration of Births and Deaths Act, 1969.</p> <p>3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 18th January, 2014.</p>
79.	18.01.2014 (New Delhi)	6	<p>Resumption of scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (prevention and Control of Pollution) Act, 1981.</p>

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80.	21.01.2014 (New Delhi)	4	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Oral Examination of the Principal Secretary to Government, Haryana, Home Department regarding Non-implementation of the observations/recommendations of the Committee made in respect of the Haryana Home Guards Rules, 1980 framed under the Haryana Home Guards Act, 1974. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 25th January, 2014.
81.	25.01.2014 (New Delhi)	4	The Committee partly drafted its 42nd Report for the year (New Delhi) 2013-2014.
82.	28.01.2014	7	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. (i) Oral examination of the Principal Secretary to Government, Haryana, Environment Department regarding Non-implementation of the observations/recommendations of the Committee made in respect of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981. (ii) Oral examination of the Additional Chief Secretary to Government, Haryana, Revenue & Disaster Management Department regarding Non-Supply of the reply in respect of the Haryana Kisan Pass Book Rules, 1996 framed under the Haryana Kisan Pass Book Act, 1994. (iii) Oral examination of the Principal Secretary to Government, Haryana, Irrigation Department regarding Non-Supply of the reply in respect of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 2nd February, 2014.

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83.	2.02.2014 (New Delhi)	7	The Committee partly drafted its 42nd Report for the year 2013-2014.
84.	5.02.2014	6	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. (i) Oral examination of the Principal Secretary to Government, Haryana, Food & Supplies Department regarding Non-implementation of the observations/recommendations of the Committee made in respect of the Haryana Public Distribution System (Licensing and Control) Order, 2009. (ii) Oral examination of the Principal Secretary to Government, Haryana, Excise & Taxation Department regarding Non-implementation of the observations/recommendations of the Committee made in respect of the Haryana Tax on Luxuries Rules, 2008 framed under the Haryana Tax on Luxuries Act, 2007. 3. The Committee partly drafted its 42nd Report for the year 2013-2014. 4. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 9th February, 2014.
85.	9.02.2014 (New Delhi)	6	The Committee partly drafted its 42nd Report for the year 2013-2014.
86.	12.02.2014	5	<ol style="list-style-type: none"> 1. Confirmation of the Proceedings. 2. The Committee partly drafted its 42nd Report for the year 2013-2014. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 16th February, 2014.
87.	16.02.2014 (New Delhi)	4	The Committee drafted and finalized the 42nd Report for the year 2013-2014.
88.	10.03.2014	4	Paper placed before the Committee received from the Development and Panchayats Department in respect of Punjab Village Common Lands (Regulation) Rules, 1964.
89.	18.03.2014	3	Meeting adjourned for want of quorum.
90.	25.03.2014	1	Meeting adjourned for want of quorum.

Meetings at Places other than Chandigarh.

The Committee held its meetings on the following dates and places :—

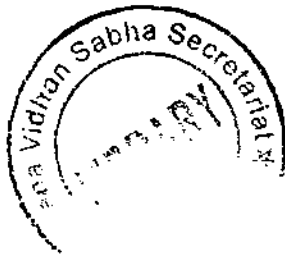
Sr. No.	Place	Date	Sr. No.	Place	Date
1.	New Delhi	17.05.13	2.	New Delhi	24.05.13
3.	New Delhi	31.05.13	4.	Rudrapryag (U.K)	06.06.13
5.	Kedarnath (U.K)	07.06.13	6.	Badrinath (U.K)	08.06.13
7.	Haridwar (U.K)	09.06.13	8.	New Delhi	14.06.13
9.	New Delhi	21.06.13	10.	New Delhi	28.06.13
11.	New Delhi	06.07.13	12.	Palwal	12.07.13
13.	New Delhi	19.07.13	14.	New Delhi	26.07.13
15.	New Delhi	02.08.13	16.	New Delhi	09.08.13
17.	New Delhi	16.08.13	18.	New Delhi	23.08.13
19.	New Delhi	30.08.13	20.	New Delhi	20.09.13
21.	New Delhi	27.09.13	22.	New Delhi	04.10.13
23.	New Delhi	09.10.13	24.	New Dethi	14.10.13
25.	Mumbai (Maharashtra)	15.10.13	26.	Nasik	18.10.13
27.	Shirdi	19.10.13	28.	Aurangabad	20.10.13
29.	Bhimashanker	21.10.13	30.	New Delhi	22.10.13
31.	New Delhi	02.11.13	32.	New Delhi	08.11.13
33.	New Delhi	15.11.13	34.	New Delhi	22.11.13
35.	New Delhi	30.11.13	36.	New Delhi	06.12.13
37.	New Deihi	13.12.13	38.	Agra (U.P)	15.12.13
39.	Allahbad (U.P)	16.12.13	40.	Banaras (U.P)	17.12.13
41.	Ayodhya (U.P)	18.12.13	42.	Lucknow (U.P)	19.12.13
43.	New Delhi	20.12.13	44.	Kalka	28.12.13
45.	New Delhi	04.01.14	46.	New Delhi	11.01.14
47.	New Delhi	18.01.14	48.	New Delhi	25.01.14
49.	New Delhi	02.02.14	50.	New Delhi	09.02.14
51.	New Delhi	16.02.14			

Report Presented

The Committee presented its 42nd Report for the year 2013-2014 to the House on the 4th March, 2014.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.



**REVIEW OF THE COMMITTEE OF PRIVILEGES FOR
THE YEAR 2013-2014**

The Committee of Privileges consisting of ten Members which was nominated by the Hon'ble Speaker on 7th December, 2009 under Rule 284 (1) (now Rule 286(1) of the Rules of the Procedure and Conduct of the Business in the Haryana Legislative Assembly continued to function during the period under Review.

Dr. Raghuvir Singh Kadian, MLA was nominated by the Hon'ble Speaker as Chairperson of the Committee. The names of the members of the Committee were as under:—

Sr. No.	Name of Member	Designation
1.	Dr. Raghuvir Singh Kadian, MLA	Chairperson
2.	Sh. Anand Singh Dangi, MLA	Member
3.	Sh. Naresh Shrama, MLA	Member
4.	Rao Dharam Pal, MLA	Member
5.	Smt. Sumita Singh, MLA	Member
6.	Sh. Anand Kaushik, MLA	Member
7.	Sh. Rajbir Singh Barara, MLA	Member
8.	Col. Raghbir Singh, MLA	Member
9.	Sh. Phool Singh Kheri, MLA	Member
10.	Sh. Prithi Singh, MLA	Member

The Committee held 62 meetings during the period from 1st April, 2013 to 31st March, 2014. The names of the members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of Member	Designation	Number of meeting attended
1.	Dr. Raghuvir Singh Kadian, MLA	Chairperson	58
2.	Sh. Anand Singh Dangi, MLA	Member	54
3.	Sh. Naresh Shrama, MLA	Member	53
4.	Rao Dharam Pal, MLA	Member	07
5.	Smt. Sumita Singh, MLA	Member	11
6.	Sh. Anand Kaushik, MLA	Member	47
7.	Sh. Rajbir Singh Barara, MLA	Member	05
8.	Col. Raghbir Singh, MLA	Member	00
9.	Sh. Phool Singh Kheri, MLA	Member	00
10.	Sh. Prithi Singh, MLA	Member	04

MEETINGS HELD AND BUSINESS TRANSACTED

Sr. No.	Date of Meetings	Members Present	Business Transacted
1	2	3	4
1.	03.04.2013	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson decided to hold meeting of the Committee on 10.04.2013 at New Delhi at 1.00 P.M.
2.	10.04.2013	5	Consideration of Privileges issues against Sh. Om Prakash Chautala, MLA given notices of by Shri Kuldeep Sharma, MLA(now Hon'ble Speaker), Shri Bharat Bhushan Batra, MLA and Shri Aftab Ahamed, MLA and the Committee decided to hold its next meeting at Chandigarh on 17.04.20 13 at 12.00 Noon.
3.	17.04.2013	4	Meeting adjourned for want of quorum.
4.	23.04.2013	4	Meeting adjourned for want of quorum.
5.	01.05 .2013	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 08.05.2013 at Chandigarh at 12.00 Noon.
6.	08.05.2013	4	Meeting adjourned for want of quorum.
7.	13.05.2013	4	Meeting adjourned for want of quorum.
8.	18.05.2013	4	Meeting adjourned for want of quorum.
9.	22.05.2013	6	Consideration of Privileges issues against Sh. Om Prakash Chautala, MLA given notices of by Shri Kuldeep Sharma, MLA(now Hon'ble Speaker), Shri Bharat Bhushan Batra, MLA and Shri Aftab Ahamed, MLA and the Committee decided to hold its next meeting at Chandigarh on 29.05.20 13 at 12.00 Noon.
10.	29.05.2013	4	In the absence of the Chairperson (Dr. Raghuvir Singh Kadian, MLA) Shri Anand Singh Dangi, a Member of the Committee was choosen as acting Chairperson to preside over the Committee as there was no quorum so the meeting adjourned.

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11.	05.06.2013	4	Meeting adjourned for want of quorum.
12.	12.06.2013	3	(i) Meeting adjourned for want of quorum. (ii) Confirmation of proceedings by Chairman.
13.	19.06.2013	5	Consideration of Privileges issues against Sh. Om Prakash Chautala, MLA given notices of by Shri Kuldeep Sharma, MLA (now Hon'ble Speaker), Shri Bharat Bhushan Batra, MLA and Shri Aftab Ahamed, MLA and the Committee decided to hold its next meeting at Chandigarh on 26.06.2013 at 12.00 Noon.
14.	26.06.2013	4	Meeting adjourned for want of quorum.
15.	03.07.2013	3	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 06.07.2013 at Haryana Bhawan, New Delhi at 1.00 P.M.
16.	06.07.20 13	4	(i) Meeting held at New Delhi was adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 10.07.2013 at Chandigarh at 12.00 Noon.
17.	10.07.2013	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 17.07.20 13 at Chandigarh at 12.00 Noon.
18.	17.07.2013	4	Meeting adjourned for want of quorum.
19.	24.07.2013	4	(i) Meeting adjourned for want of quorum. (ii) Confirmation of proceedings by Chairman. (iii) The Chairperson desired to hold the next meeting of the Committee on 31.07.2013 at Chandigarh at 12.00 Noon.
20.	31.07.2013	4	Meeting adjourned for want of quorum.
21.	07.08.2013	4	(i) Meeting adjourned for want of quorum.

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			(ii) The Chairperson desired to hold the next meeting of the Committee on 10.08.2013 at Haryana Bhawan, New Delhi at 12.30 P.M.
22.	10.08.2013	5	Consideration of Privileges issues against Sh. Om Prakash Chautala, MLA given notices of by Shri Kuldeep Sharma, MLA(now Hon'ble Speaker), Shri Bharat Bhushan Batra, MLA and Shri Aftab Ahamed, MLA and the Committee decided to hold its own meeting at Chandigarh on 14.08.2013 at 12.00 Noon.
23.	14.08.2013	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 21.08.2013 at Chandigarh at 12.00 Noon and the Chairperson further desired that the next meeting of the Committee be held on 24.08.2013 at Haryana Bhawan, New Delhi at 1.00 P.M.
24.	21.08.2013	4	Meeting adjourned for want of quorum.
25.	24.08.2013	6	Consideration of Privileges issues against Sh. Om Prakash Chautala, MLA given notices of by Shri Kuldeep Sharma, MLA (now Hon'ble Speaker), Shri Bharat Bhushan Batra, MLA and Shri Aftab Ahamed, MLA and the Committee decided to hold its next meeting at Chandigarh on 27.08.2013 at 12.00 Noon.
26.	27.8.20 13	5	Committee drafted and finalized the preliminary Reports for the extension of time by the House till the first sitting of the next session and the Committee decided to hold its next meeting on 02.09.2013.
27.	02.09.2013	4	Meeting adjourned for want of quorum.
28.	14.09.20 13	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 18.09.2013 at Chandigarh at 12.00 Noon.

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29.	18.09.2013	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 25.09.20 13 at Chandigarh at 12.00 Noon.
30.	25.09.2013	4	(i) Meeting adjourned for want of quorum. (ii) Confirmation of proceedings by Chairman. (iii) The Chairperson desired to hold the next meeting of the Committee on 27.09.2013 at Haryana Bhawan, New Delhi at 1.00 P.M.
31.	27.09.2013	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 03.10.2013 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon.
32.	03.10.2013	3	(i) Meeting adjourned for want of quorum. (ii) Confirmation of proceedings by Chairman.
33.	09.10.2013	4	Meeting adjourned for want of quorum.
34.	15.10.2013	3	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 19.10.2013 at Haryana Bhawan, New Delhi at 1.00 P.M.
35.	19.10.2013	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 23.10.2013 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon.
36.	23.10.2013	3	Meeting adjourned for want of quorum.
37.	30.10.2013	4	Meeting adjourned for want of quorum.
38.	6.11.2013	3	In the absence of the Chairperson (Dr. Raghuvir Singh Kadian, MLA) Shri Anand Singh Dangi, a Member of the Committee was choosen as acting Chairperson to preside over the Committee as there was no quorum, so the meeting adjourned.

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39.	13.11.2013	4	<p>(i) Meeting adjourned for want of quorum.</p> <p>(ii) The Chairperson desired to hold the next meeting of the Committee on 15.11.2013 at Haryana Bhawan, New Delhi at 1.00 P.M. and on 20.11.2013 at 12.00 Noon at Chandigarh.</p>
40.	15.11.2013	6	<p>The Committee considered the Privileges issues against Shri Om Prakash Chautala, MLA given notices of by Shri Kuldeep Sharma, MLA (now Hon'ble Speaker), Shri Bharat Bhushan Batra, MLA and Shri Aftab Ahamed, MLA against him. The Committee also decided in its meeting held on 15.11.2013 to summon to issue notice Shri Om Prakash Chautala, MLA contemnor in the matter of alleged breach of privilege given notice by Shri Bharat Bhushan Batra, MLA against him. As Shri Om Parkash Chautala, MLA contemnor is lodged in Tihar Jail, New Delhi, therefore, the Committee decided to send notice to the contemnor through Director General of Prison, Tihar Jail, New Delhi for appearing before the Committee in its meeting to be held on 18th December, 2013 at 12.15 P.M. in the Committee Room of Haryana Vidhan Sabha, Chandigarh. The Committee also decided to request the Director General of Prison, Tihar Jail, New Delhi for obtaining required permission from the competent court for production of the contemnor before the Committee. The Committee on Privileges is competent to pass any decision for smooth functioning of the committee as per Rule 290 of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly. The Committee as per Rules is competent to send notice/summon to contemnor Shri Om Praksh Chautala, MLA. The Committee also decided that the matter may be brought to the notice of the Hon'ble Speaker for his kind perusal and orders because the contemnor is undergoing imprisonment in Tihar Jail, New Delhi.</p>

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41.	20.11.2013	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 27.11.2013 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon.
42.	27.11.2013	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired that the next meeting of the Committee on 30.11.2013 at 1.00 P.M. at Haryana Bhawan, New Delhi. The Chairperson further desired the next meeting of the Committee may be held on 04.12.2013 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon.
43.	30.11.2013	5	Consideration of Privileges issues against Sh. Om Prakash Chautala, MLA given notices of by Shri Kuldeep Sharma, MLA(now Hon'ble Speaker), Shri Bharat Bhushan Batra, MLA and Shri Aftab Ahamed, MLA.
44.	04.12.2013	4	(i) Meeting adjourned for want of quorum. (ii) Confirmation of proceedings by Chairman. (iii) The Chairperson desired to hold the next meeting of the Committee on 11.12.2013 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon.
45.	11.12.2013	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 18.12.2013 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon.
46.	18.12.2013	4	(i) Meeting adjourned for want of quorum. (ii) Confirmation of proceedings by Chairman. (iii) The Chairperson desired that the next meeting of the Committee on 21.12.2013 at 1.00 P.M. at Haryana Bhawan, New Delhi. The Chairperson further desired that the next meeting of

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			the Committee be held on 23.12.2013 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon.
47.	21.12.2013	3	Meeting adjourned for want of quorum.
48.	23.12.2013	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 28.12.2013 at Haryana Bhawan, New Delhi at 1.00 P.M.
49.	28.12.2013	4	(i) Meeting held at New Delhi was adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 01.01.2014 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon.
50.	01.01.2014	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 08.01.2014 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon.
51.	08.01.2014	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 15.01.2014 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon. The Chairperson also desired that own meetings of the Committee of Privileges be fixed for 19.01.2014 and 25.01.2014 at 1.00 P.M. Haryana Bhawan, New Delhi.
52.	15.01.2014	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 22.01.2014 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon. (iii) Confirmation of proceedings by Chairman.
53.	19.01.2014	2	In the absence of the Chairperson (Dr. Raghuvir Singh Kadian, MLA)

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			Shri Anand Singh Dangi, a Member of the Committee was choosen as acting Chairperson to preside over the Committee as there was no quorum, so the meeting adjourned.
54.	22.01.2014	4	<p>(i) Meeting adjourned for want of quorum.</p> <p>(ii) The Chairperson directed this Secretariat that as there was no quorum, therefore, the Letter No. 13/127/2013/P & E dated 16th January, 2014 received from Shri V.R. Ramesh, Joint Secretary (Privileges and Ethics Branch) Lok Sabha Secretariat in reference to letter dated 11th December, 2013 from the Secretary, Haryana Vidhan Sabha Secretariat in regard to advice in a matter regarding summoning of Shri Om Prakash Chautala, MLA presently a prisoner in Tihar Jail may be placed before the Committee in its next meeting for its consideration. The Chairperson also desired that the next meeting of the Committee be fixed for 29.01.2014 at 12.00 Noon at Chandigarh.</p>
55.	25.01.2014	3	Meeting adjourned for want of quorum.
56.	29.01.2014	3	<p>(i) Meeting adjourned for want of quorum.</p> <p>(ii) The Chairperson desired to hold the next meeting of the Committee on 05.02.2014 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon.</p>
57.	05.02.2014	4	<p>(i) Meeting adjourned for want of quorum.</p> <p>(ii) The Chairperson desired to hold the next meeting of the Committee on 12.02.2014 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon and on 14.02.2014 at 1.00 P.M. at Haryana Bhawan, New Delhi for consideration of Privileges issues against Shri Om Prakash Chautala, MLA given notices of by Shri Kuldeep Sharma, MLA (now Hon'ble Speaker), Shri Bharat Bhushan</p>

1	2	3	4
			Batra, MLA and Shri Aftab Ahamad, MLA(now Minister).
58.	12.02.2014	1	Meeting adjourned for want of quorum.
59.	14.02.2014	4	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 17.02.2014 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon.
60.	17.02.2014	5	(i) Letter dated 16.1.2014 received from Lok Sabha Secretariat was placed before the Committee. After perusing the advice of the Lok Sabha Secretariat, the Committee was of the view that letter may be sent to the Chief Secretary to Government of Haryana and Home Secretary to Government of India, New Delhi to secure the presence of Shri O.P. Chautala, MLA, Contemnor before the Committee of Privileges in its meeting to be held on 23 .4.2014 for his evidence. As Shri O.P. Chautala MLA is in Tihar Jail, New Delhi so the Chief Secretary to Government, Haryana may be asked to pursue the matter with the Ministry of Home Affairs, New Delhi to ensure his presence before the Committee on 23.4.2014 at 12.15 P.M. in the Committee Room of Haryana Vidhan Sabha Secretariat, Chandigarh. Shri Om Praksah Chautala, MLA may be brought to Haryana Vidhan Sabha Secretariat under police escorts to ensure security and after his evidence in the Committee.Room, he may be handed over to the police escorts at the reception of Haryana Vidhan Sabha Secretariat for being taken back to the jail. Further necessary action may be taken accordingly. (ii) The Committee drafted and finalized the preliminary reports for the extension of time by the House till the first sitting of the next Session.

1	2	3	4
			(iii) Confirmation of proceedings by Chairman.
61.	12.03.2014	2	(i) Meeting adjourned for want of quorum. (ii) The Chairperson desired to hold the next meeting of the Committee on 18.03.2014 at Haryana Vidhan Sabha, Chandigarh at 12.00 Noon
62.	18.03.2014	1	Meeting adjourned for want of quorum.

HOUSE COMMITTEE

1. The House Committee of Haryana Vidhan Sabha consisting of five members was nominated by the Hon'ble Speaker on 2nd May, 2013 for the year 2013-2014.
2. Hon'ble Deputy Speaker was Ex-Officio Chairperson of the Committee.
3. The Committee held the 36 (thirty six) meetings.
4. The name of the members and number of meetings attended by each of them are given below in the following table:—

Sr. No.	Name of the Member	No. of meetings attended.
1.	Shri Akram Khan, Deputy Speaker.	4
2.	Shri Balbir Pal Shah, MLA	6
3.	Shri Raghubir Singh Tewatia, MLA	37
4.	Shri Pardeep Chaudhary, MLA	47
5.	Shri Dilbag Singh, MLA	Nil
Special Invitee		
* 1.	Shri Krishan Pal Gurjar, MLA	46
*2.	Shri Naseem Ahmed, MLA	35

* Sh. Krishan Pal Gurjar, MLA and * Sh. Naseem Ahmed MLA were nominated as Special Invitees to serve on the House Committee on 8-5-2013.

5. The dates of meetings held, the number of Members present and business transacted in each meeting are given below :—

Sr. No.	Date of Meeting	No. of Members present	Business transacted
1	2	3	4
1.	1. 7.5.2013	2	Discussion regarding improvement in MLAs Hostel.
2.	14.5.2013	4	Discussion regarding improvement in MLAs Hostel.
3.	22.5.2013	4	Discussion regarding improvement in MLAs Hostel.
4.	29.5.2013	4	Discussion regarding improvement in MLAs Hostel.

1	2	3	4
5.	5.6.2013	4	Discussion regarding improvement in MLAs Hostel.
6.	10.6.2013	4	Discussion regarding improvement in MLAs Hostel.
7.	11.6.2013	4	Meeting with Officers of the Himachal Legislative Assembly Discussion on the matters of common interest and scope and function, of the Committee.
8.	26.6.2013	3	Discussion regarding improvement in MLAs Hostel.
9.	1.7.2013	3	Discussion regarding improvement in MLAs Hostel.
10.	17.7.2013	4	Discussion regarding improvement in MLAs Hostel.
11.	24.7.2013	4	Discussion regarding improvement in MLAs Hostel
12.	29.7.2013	4	Discussion regarding improvement in MLAs Hostel
13.	5.8.2013	3	Discussion regarding improvement in MLAs Hostel.
14.	26.8.2013	4	Discussion regarding improvement in MLAs Hostel.
15.	16.9.2013	3	Discussion regarding improvement in MLAs Hostel.
16.	24.9.2013	4	Discussion regarding improvement in MLAs Hostel.
17.	28.9.2013	3	Discussion regarding improvement in MLAs Hostel.
18.	1.10.2013	3	Discussion regarding improvement of Haryana MLAs Hostel.
19.	7.10.2013	4	Discussion regarding improvement of Haryana MLAs Hostel.
20.	14.10.2013	2	Discussion regarding improvement of Haryana MLAs Hostel.
21.	18.11.2013	4	Discussion regarding improvement in MLAs Hostel.

1	2	3	4
22.	23.11.2013	4	Discussion regarding improvement in MLAs Hostel.
23.	25.11.2013	4	Discussion regarding improvement of Haryana MLAs Hostel.
24.	29.11.2013	4	Discussion regarding improvement in MLAs Hostel.
25.	2.12.2013	4	Discussion regarding improvement in MLAs Hostel.
26.	11.12.2013	4	Discussion regarding improvement in MLAs Hostel.
27.	12.12.2013	4	Meeting with Officers of the Utrakhand Legislative Assembly. Discussion regarding facility provided to the Hon'ble Members in the other State and the matters of common interest & development activities of both the State.
28.	14.12.2013	4	Discussion regarding improvement in MLAs Hostel.
29.	18.12.2013	4	Discussion regarding improvement in MLAs Hostel.
30.	1.1.2014	5	Discussion regarding improvement in MLAs Hostel.
31.	8.1.2014	6	Discussion regarding improvement of Haryana MLAs Hostel.
32.	11.1.2014	5	Discussion regarding facilities provided to the Hon'ble Member.
33.	15.1.2014	4	Discussion regarding improvement of Haryana MLAs Hostel.
34.	18.1.2014	4	Discussion regarding improvement of Haryana MLAs Hostel.
35.	29.1.2014	4	Discussion regarding improvement of Haryana MLAs Flats and MLAs Hostel.
36.	12.2.2014	3	Discussion regarding improvement in MLAs Hostel.

Proceedings.

A set of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha.

LIBRARY COMMITTEE

The Committee consisting of 5 members was nominated by the Hon'ble Speaker on 2nd May, 2013, *vide* Notification No. HVS/ Lib./1/2013-14/ 32, dated 2nd May, 2013 for the 2013-14.

Shri Rajinder Singh Joon a member of the committee was appointed as Chairperson of the Committee.

The Committee held 80 meetings during the period under review.

The names of the members and numbers of meetings attended by the each member are given below:—

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Rajinder Singh Joon, MLA	Chairperson 59
2.	Shri Sri Krishan Hooda, MLA	Member 12
3.	Col. Raghbir Singh, MLA	Member 79
4.	Shri Bahadur Singh, MLA	Member 68
5.	Shri Kali Ram Patwari, MLA	Member 79
*6.	Shri Rameshwar Dayal Rajoria, MLA	Special Invitee 27
**7.	Shri Jagdish Nayar, MLA	Special Invitee 56

* Shri Rameshwar Dayal Rajoria, MLA was appointed by the Hon'ble Speaker as Special Invitee w.e.f. 16-05-2013 to serve the Library Committee for the remaining period of year 2013-14.

** Shri Jagdish Nayar, MLA was appointed by the Hon'ble Speaker as Special Invitee w.e.f. 16-05-2013 to serve the Library Committee for the remaining period of year 2013-14.

MEETINGS HELD AND BUSINESS TRANSACTED

Details regarding the dated of the meetings held numbers of meetings, numbers of members, including Special Invitee present and business transacted in each meeting are as given below :—

Sr. No.	Date of Meetings	Number of Members (Incl. Spl. Invitee)	Business Transacted
1	2	3	4
1.	6-05-2013	4	Account Officer welcomed the members of the Library Committee and explained to them the Scope and functions the Committee. It was also recommended for

1	2	3	4
			continuation of News papers/Magazines etc. for the year 2013-14 as per past practice.
2.	10-05-20 13 (New Delhi)	4	The Committee selected four books for the use of Library.
3.	13-05-2013	4	The Committee decided like that if previous year the books in English, Hindi, Punjabi etc. on different subjects be purchased for the use of Library on basis of discount recommended by G.O.C. for the year 2013-14. The Committee further decided to undertake a study tour to the State of Jammu & Kashmir w.e.f. 04.06.2013 to 08.06.2013.
4.	17-05-2013 (New Delhi)	5	The Committee selected three books for the use of Library and as desired by the Chairperson, the Committee postponed its tour programme w.e.f. 04.06.2013 to 08.06.2013.
5.	20-05-2013	5	The Committee selected three books for the use of Library.
6.	24-05-2013 (New Delhi)	4	The Committee selected three books for the use of Library.
7.	27-05-2013	7	The Committee selected two books for the use of Library.
8.	31-05-2013 (New Delhi)	6	The Committee selected three books for the use of Library.
9.	03-06-2013	6	Some books were placed before the Committee, but the Committee did not select any book. The Chairperson of the Committee confirmed the proceedings of earlier meetings. The Committee further decided to undertake a study tour to the State of Jammu & Kashmir w.e.f. 27.06.2013. to 01.07.2013.
10.	07.06.2013 (New Delhi)	5	The Committee selected three books for the use of Library.
11.	10-06-2013	5	The Committee selected three books for the use of Library.
12.	14-06-2013 (New Delhi)	4	The Committee selected two books for the use of Library.

1	2	3	4
13.	17-06-2013	6	Some books were placed before the Committee, but the Committee did not select any book. The Chairperson of the Committee confirmed the proceedings of earlier meeting.
14.	21-06-2013 (New Delhi)	7	The Committee selected five books for the use of Library.
15.	26-06-2013	7	The Committee selected three books including Vol. No. 240 to 248. for the use of Library.
16.	28-06-20 13 Srinagar (J & K)	4	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. In absence of the Chairperson of Sister Committee of Jammu & Kashmir Legislative Assembly at the outset Shri M.R. Singh, Special Secretary warmly welcomed the Acting Chairperson along with the other Hon'ble Members and Staff Members of the Sister Committee of Haryana Legislative Assembly. Thereafter, the Committee discussed the matters of common interest and various scope & functions of both the Committees.
17.	29-06-2013 Pehalgam (J & K)	4	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee discussed the various steps to be taken for the improvement of the Library of Haryana Vidhan Sabha Secretariat.
18.	01.07.2013 Srinagar (J & K)	4	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee discussed the various steps to be taken for the improvement of the Library of Haryana Vidhan Sabha Secretariat.
19.	03-07-2013	5	The Committee selected one book including Vol. No. 77 to 84 for the use of

1	2	3	4
			Library. The Chairperson confirmed the proceedings of the earlier meetings.
20.	08.07.2013	5	The Committee discussed in detail on various aspects regarding improvement of Haryana Vidhan Sabha Secretariat Library.
21.	12-07-2013 (New Delhi)	5	The Committee selected three books for the use of Library.
22.	17.07.2013	4	The Committee selected two books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
23.	22-07-2013	6	The Committee selected two books for the use of Library.
24.	26.07.20 13 (New Delhi)	5	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee selected three books for the use of Library.
25.	29-07-2013	5	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. Some books were placed before the Committee, but the Committee did not select any book.
26.	02-08-2013 (New Delhi)	4	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee selected three books for the use of Library.
27.	07-08-2013	4	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee selected three books for the use of Library.
28.	12-08-2013	6	The Committee selected three books for the use of Library.
29.	16-08-2013 (New Delhi)	6	The Committee selected two books for the use of Library.

1	2	3	4
30.	19-08-2013	6	The Committee selected two books for the use of Library.
31.	23-08-2013 (New Delhi)	5	The Committee selected two books for the use of Library.
32.	26.08.2013	6	The Chairperson of the Committee confirmed the proceedings of earlier meeting.
33.	30.08.2013 (New Delhi)	5	The Committee selected three books for the use of Library.
34.	02.09.2013	6	The Committee selected three books including Vol. No. 1 to 4 of one book for the use of Library.
35.	16.09.2013	6	The Committee selected three books for the use of Library.
36.	20.09.20 13 (New Delhi)	5	The Committee selected three books for the use of Library.
37.	24.09.2013	5	Some books were placed before the Committee, but the Committee did not select any book. The Committee decided to undertake its study tour to Union Territory of Andaman & Nicobar Island w.e.f. 05.10.2013 to 12.10.2013.
38.	27.09.2013 (New Delhi)	4	The Committee selected two books for the use of Library.
39.	30.09.2013	6	The Committee selected two books for the use of Library.
40.	04.10.2013 (New Delhi)	5	The Committee selected two books for the use of Library.
41.	07.10.2013	6	Some books were placed before the Committee, but the Committee did not select any book. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
42.	11.10.2013 (New Delhi)	5	The Committee selected two books for the use of Library.
43.	14.10.2013	6	Some books were placed before the Committee, but the Committee did not select any book. The Committee decided to hold a study tour to the state of Andaman & Nicobar Island from 8.11.2013. to 13.11.2013.

1	2	3	4
44.	21.10.2013	5	The Committee selected one book for the use of Library.
45.	25.10.2013 (New Delhi)	7	The Committee selected one book including Vol. No. 85 to 94 for the use of Library.
46.	28.10.2013	6	The Committee selected one book including Vol. No. 249 to 250 for the use of Library.
47.	07.11.2013 (New Delhi)	4	Some books were placed before the Committee, but the Committee did not select any book.
48.	09.11.2013 Andaman & Nicobar	3	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. In absence of the Chairperson of Administrator of Andaman & Nicobar Island Secretariat, Port Blair at the outset Shri Daram Raj, Protocol Officer & Shri D. Vankata Raman, Protocol Assistance warmly welcomed the Acting Chairperson along with the other Hon,ble Members and Staff Members of the Sister Committee of Haryana Legislative Assembly. Thereafter, the Committee discussed the matters of common interest and various scope & functions of both the Committees.
49.	10.11.2013 Haveloc	3	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee discussed the various steps to be taken for the improvement of the Library of Haryana Vidhan Sabha Secretariat.
50.	11.11.2013 Baratang	3	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee discussed the various steps to be taken for the improvement of the Library of Haryana Vidhan Sabha Secretariat.

1	2	3	4
51.	12.11.2013 Port Blair	3	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee discussed the various steps to be taken for the improvement of the Library of Haryana Vidhan Sabha Secretariat.
52.	18.11.2013	7	The Committee selected three books for the use of Library.
53.	22.11.2013 (New Delhi)	4	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting The Committee selected one book for the use of Library.
54.	25.11.2013	6	In absence of the Chairperson (Shri Rajinder Singh Joon) Shri Sri Krishan Hooda, a Member of the Committee was chosen to preside over the meeting. The Committee placed on record its deep sence of sorrow and grief over the sad demise of Smt. Bhagwani Devi mother of Shri Rajinder Singh Joon, member of Haryana Legislative Assembly. The Committee prayed to Almighty to give peace to the departed soul and strength to the members of the bereaved family to bear this irreparable loss.
55.	29.11.2013 (New Delhi)	3	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee selected two books for the use of Library.
56.	2.12.2013	5	The Committee selected two books for the use of Library.
57.	06.12.2013 (New Delhi)	5	The Committee selected two books for the use of Library.
58.	11.12.2013	4	The Committee selected one book for the use of Library.

1	2	3	4
59.	13.12.2013 (New Delhi)	4	Some books were placed before the Committee, but the Committee did not select any book.
60.	16.12.2013	5	The Committee selected three books for the use of Library.
61.	21.12.2013 (New Delhi)	3	The Committee selected one book for the use of Library.
62.	24.12.2013	4	Some books were placed before the Committee, but the Committee did not select any book
63.	27.12.2013 (New Delhi)	4	Some books were placed before the Committee, but the Committee did not select any book.
64.	30.12.2013	3	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. Some books were placed before the Committee, but the Committee did not select any book.
65.	4.1.2014 (New Delhi)	5	The Committee selected one book for the use of Library.
66.	6.1.2014	4	The Committee selected two books for the use of Library.
67.	11.1.2014 (New Delhi)	5	The Committee selected one book for the use of Library.
68.	13.1.2014	5	The Committee selected two books for the use of Library.
69.	18.1.2014 (New Delhi)	5	The Committee selected one book for the use of Library.
70.	20.1.2014	4	The Committee selected two books for the use of Library.
71.	25.1.2014 (New Delhi)	4	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee selected one book for the use of Library.

1	2	3	4
72.	27.1.2014	4	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. Some books were placed before the Committee, but the Committee did not select any book.
73.	01.02.2014 (New Delhi)	4	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee selected one book for the use of Library.
74.	05.02.2014	3	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee selected three books for the use of Library.
75.	08.02.2014 (New Delhi)	3	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee selected two books for the use of Library.
76.	10.02.2014	4	In absence of the Chairperson (Shri Rajinder Singh Joon) Col. Raghbir Singh (Badhra), a Member of the Committee was chosen to preside over the meeting. The Committee selected two books for the use of Library.
77.	14.02.2014 (New Delhi)	5	The Committee selected two books for the use of Library.
78.	17.02.2014	4	The Committee selected two books for the use of Library.
79.	10.03 .2014	4	The Committee selected five books for the use of Library.
80.	18.03.2014	4	The Committee selected four books for the use of Library. The Chairperson of the Committee confirmed the proceeding of earlier meetings.

The Committee which was constituted in the year 2013-2014 selected the publication on the different subject. The value of publication purchased during the period under review for the year 2013-2014 including the cost of Newspapers/Periodicals/Magazines/Government Publication etc. was Rs. 2,35,192/-.

The detail of the meetings held at the places outside Chandigarh are as under:

Sr.No.	Date	Place
1.	10.05.2013	New Delhi
2.	17.05.2013	New Delhi
3.	24.05.2013	New Delhi
4.	31.05.2013	New Delhi
5.	07.06.2013	New Delhi
6.	14.06.2013	New Delhi
7.	2 1.06.2013	New Delhi
8.	28.06.2013	Srinagar (J&K)
9.	29.06.2013	Pehalgam (J&K)
10.	01.07.2013	Srinagar (J&K)
11.	12.07.2013	New Delhi
12.	26.07.2013	New Delhi
13.	02.08.2013	New Delhi
14.	16.08.2013	New Delhi
15.	23.08.2013	New Delhi
16.	30.08.2013	New Delhi
17.	20.09.2013	New Delhi
18.	27.09.2013	New Delhi
19.	04.10.20 13	New Delhi
20.	11.10.2013	NewDelhi
21.	25.10.2013	NewDelhi
22.	07.11.2013	NewDelhi
23.	09.11.2013	Andaman & Nicobar
24.	10.11.2013	Haveloc
25.	11.11.2013	Baratang
26.	12.11.2013	Port Blair
27.	22.11.2013	New Delhi
28.	29.11.2013	New Delhi
29.	06.12.2013	New Delhi
30.	13.12.2013	New Delhi

Sr.No.	Date	Place
31.	21.12.2013	New Delhi
32.	27.12.2013	New Delhi
33.	04.01.2014	NewDeihi
34.	11.01.2014	NewDelhi
35.	18.01.2014	New Delhi
36.	25.01.2014	New Delhi
37.	01.02.2014	New Delhi
38.	08.02.2014	New Delhi
39.	14.02.2014	New Delhi

A record of proceedings of meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PETITIONS

The Committee on Petitions for the year 2013-2014 consisting of the seven Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker *vide* Notification No. HVS/Petitions/1/2013-14/29 dated 2nd May, 2013 under Rule 268 of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sh. Bharat Bhushan Batra, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 54 meetings during the period under review.

The names of the Members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of the Member	Number of meetings attended
1.	Sh. Bharat Bhushan Batra, MLA	52
2.	*Sh. Aftab Ahmed, MLA	29
3.	Sh. Raj Pal Bhukhri, MLA	42
4.	Shri Zile Ram Sharma, MLA	14
5.	**Dr. Ashok Kashyap, MLA	10
6.	Sh. Phool Singh Kheri, MLA	29
7.	Sh. Krishan Lal Kamboj, MLA	18
8.	***Sh. Gopal Kanda, MLA	02
9.	****Sh. Anil Dhantori, MLA	00

Special Invitee

1.	***** Smt. Sumita Singh, MLA,	18
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* Vide Notification No. HVS/Petitions/1/2013-14/90, dated 12th November, 2013, the Hon'ble Speaker accepted the resignation of Sh. Aftab Ahmed, MLA from the Committee on Petitions, on his appointment as Minister.

** Vide Notification No. HVS/Petitions/1/2013-14/52, dated 8th August, 2013, the Hon'ble Speaker accepted the resignation of Dr. Ashok Kashyap, MLA from the Committee on Petitions.

*** Vide Notification No. HVS/Petitions/1/2013-14/78, dated 11th September, 2013, the Hon'ble Speaker nominated Sh. Gopal Kanda, MLA to serve the Committee on Petitions as a Member for the remaining period of the year 2013-14.

**** Vide Notification No. HVS/Petitions/1/2013-14/92, dated 05th December, 2013, the Hon'ble Speaker nominated Sh. Anil Dhantori, MLA to serve the Committee on Petitions as a Member for the remaining period of the year 2013-14.

***** Vide Notification No. HVS/Petitions/1/2013-14/47, dated 23rd May, 2013, the Hon'ble Speaker nominated Smt. Sumita Singh, MLA to serve the Committee on Petitions as a Special Invitee for the remaining period of the year 2013-14.

Meetings held & business transacted

The details showing the dates and meetings held, the number of the Members present and business transacted at each meeting are given below:—

Sr. No.	Date of meeting	No. of members present	Business Transacted
1	2	3	4
1.	09.05.2013	6	Consideration of Petitions placed before the Committee.
2.	15.05.2013	5	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
3.	18-05-2013 (New Delhi)	7	Consideration of various Petitions received by the Committee.
4.	22-05-2013	6	Consideration of Petitions received by the Committee.
5.	25-05-2013 (New Delhi)	3	Consideration of Various Petitions received by the Committee.
6.	29-05-2013	6	Consideration of pending Petitions.
7.	01-06-2013 (New Delhi)	5	Consideration of various Petitions received by the Committee.
8.	05-06-2013	7	Consideration of various Petitions received by the Committee.
9.	12-06-2013	3	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
10.	19-06-2013	5	Consideration of Petitions.
11.	26-06-2013	3	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
12.	03-07-2013	5	Consideration of pending Petitions.
13.	10-07-2013	5	Consideration of various Petitions received by the Committee.

1	2	3	4
14.	17-07-20 13 (New Delhi)	7	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
15.	20-07-2013	6	Consideration of pending Petitions.
16.	02-08-2013	2	Consideration of pending Petitions.
17.	07-08-2013	5	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public
18.	14-08-2013	4	Consideration of various Petitions received by the Committee.
19.	21-08-2013	4	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public
20.	29-08-20 13	2	Consideration of various Petitions received by the Committee.
21.	14-09-2013 (New Delhi)	6	Consideration of various Petitions received by the Committee.
22.	18-09-2013	4	Consideration of pending Petitions.
23.	21-09-2013 (New Delhi)	5	Consideration of pending Petitions.
24.	25-09-2013	4	Consideration of pending Petitions.
25.	01-10-2013 (New Delhi)	3	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
26.	09-10-2013	4	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public
27.	12-10-2013 (New Delhi)	5	Consideration of various Petitions received by the Committee.
28.	15-10-2013	4	Consideration of pending Petitions.
29.	19-10-2013 (New Delhi)	6	Consideration of pending Petitions.
30.	23-10-2013	4	Consideration of pending Petitions.

1	2	3	4
31.	26-10-2013 (New Delhi)	5	Consideration of various Petitions received by the Committee.
32.	30-10-2013	4	Consideration of pending Petitions.
33.	02-11-2013 (New Delhi)	5	Consideration of pending Petitions.
34.	13-11-2013	3	Consideration of pending Petitions.
35.	20-11-2013	3	Consideration of pending Petitions.
36.	27-11-2013	2	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
37.	30-11-2013 (New Delhi)	4	Consideration of pending Petitions.
38.	04-12-2013	4	Consideration of various Petitions received by the Committee.
39.	11-12-2013 (New Delhi)	2	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
40.	18-12-2013	3	Consideration of various Petitions received by the Committee.
41.	21-12-2013 (New Delhi)	5	Consideration of various Petitions received by the Committee.
42.	28-12-2013 (New Delhi)	3	Consideration of pending petitions.
43.	02-01-2014	2	Paper placed before the Committee.
44.	08-01-2014	2	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
45.	15-01-2014	4	Consideration of various Petitions received by the Committee.
46.	18-01-2014 (New Delhi)	5	Consideration of pending Petitions.
47.	27-01-2014 (New Delhi)	3	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.

1	2	3	4
48.	05-02-2014	2	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
49.	06-02-2014 (New Delhi)	4	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
50.	12-02-2014	2	Consideration of pending Petitions.
51.	18-02-2014 (New Delhi)	3	Drafting and finalization of fourth Report of the Committee on Petitions.
52.	04-03-2014	3	Consideration of pending Petitions.
53.	13-03-2014	5	Consideration of pending Petitions.
54.	20-03-2014	3	Petitions placed before the Committee.

RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 20th April, 2012 *vide* Notification No. HVS-LA-82/2012/26, dated the 24th April, 2012.

The Committee held one meeting during the period under review. The names of Members and number of meeting attended by each of them are shown in the following table:—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Kuldeep Sharma, Hon'ble Speaker	Ex- Officio Chairperson 1
2.	Shri Om Prakash Chautala, MLA Leader of Opposition	Member —
3.	Dr. Raghuvir Singh Kadian, MLA	Member —
4.	Prof. Sampat Singh, MLA	Member 1
5.	Shri Venod Sharma, MLA	Member —
6.	Shri Krishan Pal Gurjar, MLA	Member 1
7.	Shri Ashok Kumar Arora, MLA	Member —
8.	Shri Bharat Bhushan Batra, MLA	Member 1

Business Transacted

The Committee considered the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly. After a great deal of discussion, the Committee was of the view that new Committee namely, Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services may be constituted in the Haryana Vidhan Sabha and for that purpose the following Rules with heading of Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services may be added after existing Rule 279 of Rules of Procedure and Conduct of Business in Haryana Legislative Assembly as Rule 279-A for the constitution of new above said Committee, 279-B for the functions of the said Committee and in Sub-rule 1 of Rule 274 after the words 'Irrigation and Power' the words 'Public Works (Buildings & Roads) be inserted and consequential insertions in the rules wherever necessary be also made:

Presentation of Report

The Report of the Rules Committee regarding the constitute of new Committee namely, Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services may be added after existing Rule 279 of Rules

of Procedure and Conduct of Business in Haryana Legislative Assembly as Rule 279-A for the constitution of new above said Committee 279-B for the functions of the said Committee and in Sub-rule 1 of Rule 274 after the words 'Irrigation and Power' the words 'Public Works (Buildings & Roads) be inserted' and consequential insertions in the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, as required under Rule 242 *ibid*, was laid on the Table of the House on 6th September, 2013, and the recommendations were deemed to have been approved by the House *vide* Rule 242 (3) *ibid*.

Proceedings

A record of proceeding of the meeting of the Rules Committee has been kept in the Haryana Vidhan Sabha Secretariat.

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated on 15th February, 2011 continued to function upto 17th August, 2013 and the same was ordered to continue by the Hon'ble Speaker on the 18th August, 2013.

The Committee which was ordered to continue on 18th August, 2013 held one meeting i.e. on 6th September, 2013. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below:—

Sr. No.	Name of the Members	Number of meeting Attended
1.	Shri Kuldeep Sharma, Hon'ble Speaker	1
2.	Shri Bhupinder Singh Hooda, Chief Minister	1
3.	Shri Randeep Singh Surjewala, Parliamentary Affairs Minister	1
4.	Capt. Ajay Singh Yadav, Power Minister	1
5.	Shri Krishan Pal Gurjar, M.L.A.	1
6.	Shri Bharat Bhushan Batra, M.L.A.	1
	Special Invitee	
	Shri Akram Khan, Hon'ble Deputy Speaker	1

REPORT PRESENTED

The following report was presented on the date noted against :—

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 6th, 9th, 10th & 11th September, 2013 i.e. Obituary References; Papers to be laid/re-laid on the Table of the House; Presentation of four preliminary reports of the Committee of Privileges and extension of time for presentation of the final reports thereon; Presentation of Preliminary Report of Committee of the House to examine the Irregularities committed by Trusts/Societies of family members of Shri Om Prakash Chautala, M.L.A., Presentation, Discussion and Voting of Excess Demands Over Grants and Appropriation for the year 2008-09, 2009-2010, 2010-2011; Presentation, Discussion and Voting on Supplementary Estimates (First Instalment) for the year 2013-14 and the report of the Estimates Committee thereon; The Haryana Appropriation Bill, 2013 in respect of Excess of Demands Over Grants and Appropriations of the year	6th September, 2013

1	2	3
	2008-2009, 2009-2010, 2010-2011; The Haryana Appropriation Bill, 2013 in respect of Supplementary Estimates (First Instalment) for the year 2013-2014, Official Resolution and Legislative Assembly.	

The Committee which was ordered to continue on 18th August, 2013 continued to function upto 5th February, 2014 and the same was ordered to continue by the Hon'ble Speaker on the 6th February, 2014.

The Committee which was ordered to continue on 6th February, 2014 held one meeting i.e. on 21st February, 2014. The name of the Members of the Committee and the meeting attended by each Member/Special Invitee are given below:—

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Kuldeep Sharma, Hon'ble Speaker	1
2.	Shri Bhupinder Singh Hooda, Chief Minister	1
3.	Shri Randeep Singh Surjewala, Parliamentary Affairs Minister	1
4.	Capt. Ajay Singh Yadav, Power Minister	1
5.	Shri Krishan Pal Gurjar, M.L.A.	1
	Special Invitee	
	Shri Akram Khan, Hon'ble Deputy Speaker	1

Report Presented

The following report was presented on the date noted against:—

Sr. No.	Subject Matter	Date of Presentation
1	2	3
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 21st, 25th, 26th & 28th February, 2014, 3rd, 4th March, 2014 i.e. Obituary References; Papers to be laid/re-laid on the Table of the House; Presentation of four Preliminary Reports of the Committee of Privileges and extension of time for presentation of the final reports thereon. Discussion on Governor's Address; Resumption of discussion on Governor's Address and Voting on Motion of Thanks; Presentation, Discussion and Voting on Supplementary Estimates (Second Instalment) for the year 2013-2014, Presentation of Budget Estimates for the year 2014-2015; Presentation of Reports of the Assembly	21st February 2014

1

2

3

Committees; General discussion on Budget Estimates for the year 2014-2015; and Finance Minister reply and Voting on Demands for Grants on Budget Estimates for the year 2014-2015; The Haryana Appropriation Bill in respect of Supplementary Estimates (2nd Instalment) for the year 2013-2014; The Haryana Appropriation Bill in respect of Budget Estimates for the year 2014-2015; Official Resolution and Legislative Business.

REVIEW 2013-14
COMMITTEE ON LOCAL BODIES AND
PANCHAYATI RAJ INSTITUTIONS

The Committee for the year 2013-2014 consisting of nine members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 2nd May, 2013 and was notified *vide* Haryana Vidhan Sabha Secretariat Notification No. LB/PRIC-1/2013/23, dated 2nd May, 2013.

Sh. Anand Kaushik, MLA was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The Committee fixed/held total number of 42 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of the Members		Number of meetings attended
1.	Shri Anand Kaushik, M.L.A.	Chairperson	42
2.	Shri Anand Singh Dangi, M.L.A.	Member	07
3.	Shri Ashok Kumar Arora, M.L.A.	Member	27
4.	Shri Krishan Lal Panwar, M.L.A.	Member	29
5.	Shri Krishan Pal Gurjar, M.L.A.	Member	10
6.	Shri Jagbir Singh Malik, M.L.A.	Member	25
7.	* Shri Aftab Ahmed, M.L.A.	Member	06
8.	Shri Jai Tirath, M.L.A.	Member	24
9.	Shri Parminder Singh Dhull, M.L.A.	Member	27
Special Invitee			
	**Dr. Bishan Lal Saini, M.L.A.	Member	38

* Shri Aftab Ahmed, MLA resigned from the Membership of the Committee w.e.f. 29th October, 2013 on being appointed as Minister of Haryana.

** Dr. Bishan Lal Saini, MLA was nominated as special invitee of the Committee w.e.f. 23rd May, 2013 for the remaining period of the year 2013-14.

Reports Examined

- (i) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Hisar for the period from April, 2009 to March, 2011, audited by the Director, Local Audit, Haryana.
- (ii) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Jind for the period from April, 2010 to March, 2011, audited by the Director, Local Audit, Haryana.

- (iii) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Mustafabad (Yamunanagar) for the period from April, 2010 to March, 2012, audited by the Director, Local Audit, Haryana.
- (iv) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Meham (Rohtak) for the period from April, 2010 to March, 2012, audited by the Director, Local Audit, Haryana.

Meetings held & business transacted

The details showing dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table:—

Sl. No.	Date of Meetings	No. of Members present	Business transacted
1	2	3	4
1.	15.5.2013	5	The Additional Secretary, Haryana Vidhan Sabha welcomed the members of the Committee and explained the Scope and functions of the Committee. The Chairperson thanked the Hon'ble Speaker for nominating him as a Chairperson of this important Committee.
2.	20.5.2013	8	Discussion on the Scope and functions of the Committee.
3.	27-05-2013	8	(i) Papers placed before the Committee. (ii) The Committee discussed the scope and functions of the Committee.
4.	03-06-2013	8	The Committee discussed the Scope and functions of the Committee.
5.	12-06-2013	6	(i) On the request received from the Principal Secretary to Government, Haryana, Urban Local Bodies Department, the Committee postponed the oral examination of the Department (ii) The Committee passed condolence resolution on the death of Dr. Harbaksh Singh, IAS, Additional Chief Secretary to Government, Haryana,
6.	17-06-2013	8	(i) Papers placed before the Committee.

1	2	3	4
			(ii) The Committee scrutinized the replies received from Urban Local Bodies Department and Development & Panchayats Department, Haryana in respect of general information pertaining to their department.
7.	24-06-2013	7	The Committee selected the Audit Reports of the Municipal Corporations functioning under Urban Local Bodies Department.
8.	01-07-2013	5	(i) Paper placed before the Committee. (ii) Selection of Audit Reports of Zila Parishads. (iii) Selection of Audit Reports of Panchayat Samitis. (iv) Discussion and finalization of the instructions/observations/recommendations of the Committee.
9.	06-07-2013	6	The Committee scrutinized the Annual Audit Reports of the Director, Local Audit, Haryana on the accounts of two Municipal Corporations functioning under Urban Local Bodies Department namely: 1. Municipal Corporation, Faridabad. 2. Municipal Corporation, Gurgaon.
10.	08-07-2013	7	(i) Paper placed before the Committee. (ii) The Committee scrutinized the Annual Audit Report of the Director, Local Audit, Haryana on the Accounts of Municipal Corporation, Faridabad for the year 2011-12.
11.	15-07-2013	7	The Committee scrutinized the Annual Audit Report of the Director, Local Audit, Haryana on the Accounts of Municipal Corporation, Gurgaon for the year 2011-12.
12.	22-07-2013	8	The Committee scrutinized the material/replies received from the Urban Local

1	2	3	4
			Bodies Department in respect of general information pertaining to the department and discussed about the general working and functioning of the Municipal Corporation, Faridabad.
13.	29-07-2013	6	The Committee scrutinized the material/ replies received from the Development and Panchayats Department, Haryana in respect of general information pertaining to the department as well as activities of the department.
14.	03-08-2013	7	The Committee orally examined the departmental representatives of the Urban Local Bodies Department and Municipal Corporation, Faridabad regarding discussion about the general working and functions of the Municipal Corporation, Faridabad and review of development works being executed at present by the Municipal Corporation, Faridabad.
15.	12-08-2013	7	The Committee scrutinized the material/ replies received from the Urban Local Bodies Department in respect of general information pertaining to the department and general working & functioning of the Municipal Corporation, Faridabad.
16.	19-08-2013	6	The Committee scrutinized the replies received from the Development and Panchayats Department, Haryana in respect of general information pertaining to the department as well as the activities of the department.
17.	26-08-2013	7	The Committee scrutinized the replies received from the Development and Panchayats Department, Haryana in respect of general information pertaining to the department.
18.	02-09-2013	4	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Hisar for the period from April, 2009 to March, 2011 (Part-I), audited by the Director, Local Audit, Haryana.

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19.	16-09-2013	5	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Hisar for the period from April, 2009 to March, 2011 (Part-I), audited by the Director, Local Audit, Haryana.
20.	20-09-2013	6	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Hisar for the period from April, 2009 to March, 2011 (Part-II), audited by the Director, Local Audit, Haryana.
21.	30-09-2013	7	The Committee orally examined the Principal Secretary to Government Haryana, Urban Local Bodies Department in respect of the Annual Audit Report of the Director, Local Audit, Haryana, Chandigarh on the accounts of Municipal Corporation, Faridabad for the year 2011-12.
22.	07-10-2013	8	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Hisar for the period from April, 2009 to March, 2011 (Part-II), audited by the Director, Local Audit, Haryana.
23.	11-10-2013	5	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Jind for the period from April, 2010 to March, 2011 (Part-I), audited by the Director, Local Audit, Haryana.
24.	21-10-2013	5	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Jind for the period from April, 2010 to March, 2011 (Part-I), audited by the Director, Local Audit, Haryana.
25.	28-10-2013	5	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Jind for the period from April, 2010 to March, 2011 (Part-I), audited by the Director, Local Audit, Haryana and selection of Audit and Inspection note on the accounts Panchayts Samiti, Mustafabad (Distt. Yamunanagar) for the period from 4/2010 to 3/2012, audited by the Director, Local Audit, Haryana.

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26.	08-11-2013	6	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Jind for the period from April, 2010 to March, 2011 (Part-II), audited by the Director, Local Audit, Haryana.
27.	11-11-2013	6	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Mustafabad (Distt. Yamunanagar) for the period from April, 2010 to March, 2012 (Part-I), audited by the Director, Local Audit, Haryana.
28.	18-11-2013	6	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Mustafabad (Distt. Yamunanagar) for the period from April, 2010 to March, 2012 (Part-I), audited by the Director, Local Audit, Haryana.
29.	22-11-2013	6	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Mustafabad (Distt. Yamunanagar) for the period from April, 2010 to March, 2012 (Part-I), audited by the Director, Local Audit, Haryana.
30.	02-12-2013	7	The Committee scrutinized the Audit and inspection note on the Accounts of Panchayat Samiti, Mustafabad (Distt. Yamunanagar) for the period from April, 2010 to March, 2012 (Part-I & II), audited by the Director, Local Audit, Haryana.
31.	09-12-2013	7	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Mustafabad (Distt. Yamunanagar) for the period from April, 2010 to March, 2012 (Part-II), audited by the Director, Local Audit, Haryana and the selection of the audit and inspection Note on the Accounts of Panchayat Samiti, Meham (Distt. Rohtak) for the period from April, 2010 to March, 2012, audited by the Director, Local Audit, Haryana.
32.	13-12-2013	6	The Committee scrutinized the Audit and Inspection note on the Accounts of

1	2	3	4
			Panchayat Samiti, Meham (Distt. Rohtak) for the period from April, 2010 to March, 2012 (Part-I), audited by the Director, Local Audit, Haryana.
33.	23-12-2013	6	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Meham (Distt. Rohtak) for the period from April, 2010 to March, 2012 (Part-I), audited by the Director, Local Audit, Haryana.
34.	27-12-2013	6	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Meham (Distt. Rohtak) for the period from April, 2010 to March, 2012 (Part-II), audited by the Director, Local Audit, Haryana.
35.	06-01-2014	6	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Meham (Distt. Rohtak) for the period from April, 2010 to March, 2012 (Part-II), audited by the Director, Local Audit, Haryana and selection of the Audit and Inspection Note on the Accounts of Zila Parishad, Kurukshetra for the period from April, 2010 to March, 2011, audited by the Director, Local Audit, Haryana.
36.	11-01-2014	5	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Kurukshetra for the period from April, 2010 to March, 2011 (Part-I), audited by the Director, Local Audit, Haryana.
37.	20-01-2014	6	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Kurukshetra for the period from April, 2010 to March, 2011 (Part-I), audited by the Director, Local Audit, Haryana.
38.	27-01 -2014	6	The Committee drafted and finalized its 1st Report on the Audit and Inspection note on the Accounts of Zila Parishad, Hisar for the period from April, 2009 to March, 2011, audited by the Director, Local Audit, Haryana.

1	2	3	4
39.	03-02-2014	4	The Committee drafted and finalized its 2nd Report on the Audit and Inspection note on the Accounts of Zila Panshad, Jind for the period from April, 2010 to March, 2011, audited by the Director, Local Audit, Haryana.
40.	08-02-2014	5	The Committee drafted and finalized its 3rd Report on the Audit and Inspection note on the Accounts of Panchayat Samiti, Mustafabad (Distt. Yamunanagar) for the period from April, 2010 to March, 2012, audited by the Director, Local Audit, Haryana.
41.	14-02-2014	4	Resumption of the oral examination of the Principal Secretary to Government, Haryana Urban Local Bodies Department in respect of the Annual Audit Report of the Director, Local Audit, Haryana, Chandigarh on the Accounts of Municipal Corporation, Faridabad and discussion about the ongoing projects being performed in Municipal Corporation, Faridabad.
42.	21 -02-2014	4	The Committee drafted and finalized its 4th Report on the Audit and Inspection note on the Accounts of Panchayat Samiti, Meham (Distt. Rohtak) for the period from April, 2010 to March, 2012, audited by the Director, Local Audit, Haryana.

The Committee held its own meetings at places outside Chandigarh as detailed below:—

Sr. No.	Date of meetings	Place of meetings
1.	06.07.2013	Haryana Bhawan, New Delhi
2.	03.08.2013	Gymkhana Club, Faridabad
3.	20.09.2013	Haryana Bhawan, New Delhi
4.	11.10.2013	Haryana Bhawan, New Delhi
5.	08.11.2013	Haryana Bhawan, New Delhi
6.	22.11.2013	Haryana Bhawan, New Delhi
7.	13.12.2013	Haryana Bhawan, New Delhi

1	2	3	4
8.		27.12.2013	Haryana Bhawan, New Delhi
9.		11.01 .2014	Haryana Bhawan, New Delhi
10.		08.02.2014	Haryana Bhawan, New Delhi
11.		14.02.2014	Aravali Golf Club, Faridabad

Reports Presented

The Committee presented its Four Reports which are as under:

1st Report on the Audit and Inspection Note on the Accounts of Zila Parishad, Hisar for the period from April, 2009 to March, 2011, audited by the Director, Local Audit, Haryana.

2nd Report on the Audit and Inspection Note on the Accounts of Zila Parishad, Jind for the period from April, 2010 to March, 2011, audited by the Director, Local Audit, Haryana.

3rd Report on the Audit and Inspection Note on the accounts of Panchayat Samiti, Mustafabad (Distt. Yamunanagar) for the period from April, 2010 to March, 2012, audited by the Director, Local Audit, Haryana.

4th Report on the Audit and Inspection Note on the accounts of Panchayat Samiti, Meham (Distt. Rohtak) for the period from April, 2010 to March, 2012, audited by the Director, Local Audit, Haryana.

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**THE SUBJECT COMMITTEE ON EDUCATION, TECHNICAL
EDUCATION, VOCATIONAL EDUCATION, MEDICAL
EDUCATION AND HEALTH SERVICES**

The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2013-14 consisting of the Nine Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker under Rule 279-A of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly *vide* notification No.HVS/E&H/1/2013-14/81 dated 18 September, 2013.

Sh. Bharat Bhushan Batra, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 22 meetings during the period under review.

The names of the members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of the Members	Number of meeting Attended
1.	Sh. Bharat Bhushan Batra, MLA	22
2.	Rao Yadendra Singh, MLA	00
3.	Smt. Sumita Singh, MLA	10
4.	*Sh. Aftab Ahmed, MLA	05
5.	Smt. Shankuntla Khatak, MLA	15
6.	Sh. Gopal Kanda, MLA	01
7.	Sh. Kriashan Pal Gurjar, MLA	08
8.	Sh. Mamu Ram, MLA	10
9.	Rao Bahadur Singh, MLA	11

* Vide Notification No. HVS/E&H/1/2013-14/89, dated 12th November, 2013, Shri Aftab Ahmed, MLA resigned from the Membership of the above said Subject Committee on 29th October, 2013 on his appointment as Minister and Hon'ble Speaker had accepted the same on 11th November, 2013.

Meetings held & business transacted.

The details showing the dates of meetings held, the number of the Members Present and business transacted at each meeting are given below:—

Sr. No.	Date of Meeting	No. of Members Present	Business Transacted
1	2	3	4
1.	26.09.2013	3	Welcome address/Discussion on the Scope and functions of the Committee.

1	2	3	4
2.	28.09.2013 (New Delhi)	5	Discussion on the Scope and Functions of the Committee.
3.	04.10.2013	3	Discussion on the Scope and Functions of the Committee.
4.	10.10.2013	3	Scrutinized the Acts and Rules concerning the Health & Medical Education Department.
5.	17.10.2013	3	Discussion on the Scope and Functions of the Committee.
6.	24.10.2013	5	Scrutinized the material received from the Principal Secretary to Government, Health and Medical Education, Haryana and Director General, Health Services, Haryana in respect of general working of Department.
7.	29.10.2013	5	Oral examination of the Principal Secretaries to Government, Haryana, Health, Medical Education and Research and Director General, Health Services, Haryana in respect of the general working of the Department and non-supply of replies to the Committee.
8.	06.11.2013	4	Scrutinized the material received from the Health Services Department.
9.	09-11-2013 (New Delhi)	5	Scrutinized the material received from the Health Services Department.
10.	14-11-2013	5	Scrutinized the material received from the Health Services Department.
11.	16.11.2013 (New Delhi)	5	Scrutinized the material received from the Health Services Department.
12.	21.11.2013	3	Scrutinized the material received from the Health Services Department.
13.	23.11.2013 (New Delhi)	4	Scrutinized the material received from the Health Services Department.
14.	05.12.2013	3	Scrutinized the material received from the Medical Education Department.
15.	19.12.2013	3	Oral examination of the Principal Secretary to Government and Director General Medical Education and Research Haryana; Registrar, Director and Medical Superintendent, Pt. B.D.S. University of Health Sciences, Rohtak in respect of the

1	2	3	4
			general working of the University particular the budget estimates for the year 2013-14 relating to the said University.
16.	04.01.2014 (New Delhi)	3	Scrutinized the material received from the Medical Education Department.
17.	09-01-2014	3	Oral examination of the Principal Secretary to Government Haryana and Director General, Medical Education and Research Department, Dr. S. N. Chugh, Pro-Vice Chancellor, Registrar & Director PGIMS, Rohtak, Smt. Vidya Devi, Principal and Smt. Ishwanti, Superintendent, Nursing College, Pt. B.D.S. University of Health and Medical Sciences, Rohtak and Director Bhagat Phool Singh Government Medical College for Women, Khan Pur Kalan in respect of the general working of the University/ College particularly the budget estimates for the year 2013- 14 relating to the said University/College.
18.	11.01.2014 (New Delhi)	3	Scrutinized the material received from the Medical Education Department.
19.	16.01.2014	3	Scrutinized the material received from the Medical Education and Research Department.
20.	13.02.2014 (New Delhi)	3	Oral examination of the Principal secretary to Government and Director General Medical Education and Research Department, Haryana, Special Secretary to Government, Finance Department, Haryana, Pro- Vice Chancellor, Registrar, Director and Medical Superintendent, Pt. B.D.S. University of Health and Medical Sciences, Rohtak in respect of the general working of the University particularly the budget estimates for the year 2013-14 relating to the said University and oral examination of Principal and Superintendent, Nursing College, Pt. B.D.S. University of Health and Medical Sciences, Rohtak in regard to redress of grievances of Nursing Staff etc and oral

1	2	3	4
			examination of Dr. Rohtas K. Yadav, Sr. Prof. & Head, Department of Radio-Diagnosis, PGIMS, Rohtak and President, Haryana State Medical Teachers Association, Pt. B.D.Sharma Rohtak in regard to redress of grievances of faculty members.
21.	18-02-2014 (New Delhi)	4	Finalization of the Report.
22.	14.03.2014	4	Scrutinized the material received from the Bhagat Phool Singh Government College for Women, Khanpur Kalan, Sonapat.

**SUBJECT COMMITTEE ON PUBLIC HEALTH,
IRRIGATION, POWER AND PUBLIC WORKS (B&R)**

The Subject Committee for the year 2013-14 consisting of nine members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on the 2nd May, 2013 and was notified in the official Gazette *vide* Notification No. PHI&PC-1/2013-14/33, dated 2nd May, 2013.

Shri Aftab Ahmed, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 48 meetings during the period under Review.

The name of Members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of the Members	Number of meeting Attended
1.	*Shri Aftab Ahmed, MLA	27
2.	Prof. Sampat Singh, M.L.A.	38
3.	Shri Venod Sharma, M.L.A.	Nil
4.	Shri Anil Vij, M.L.A.	35
5.	Shri. Ram Pal Majra, M.L.A.	28
6.	Shri Abhey Singh Chautala, M.L.A.	3
7.	Rao Yadavendra Singh, M.L.A.	Nil
8.	Shri Zile Ram Sharma, M.L.A.	16
9.	Shri Dharam Pal Obra, M.L.A.	46

* Resignation from the Chairperson and membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 29.10.2013 *vide* notification No. HVS/PHI&PC-1/2013- 14/83, dated 11th November, 2013.

Meetings held and Business transacted

The details showing dates and meetings held, the number of members present and the business transacted at each meeting are given in the following table: —

Sr. No.	Date of Meeting	No. of Members Present	Business Transacted
1	2	3	4
1.	14.05.2013	4	The Joint Secretary, Haryana Vidhan Sabha welcomed the Members of the Subject Committee and explained the scope and functions of the Committee.

1	2	3	4
2.	22.05.2013	4	The Committee Orally examined the Principal Secretary To Government, Haryana Public Health Engineering Department in respect of New Projects, Ongoing Projects, Sanitary Board schemes and details of budget allocation different schemes of Public Health Engineering Department.
3.	25.05.2013 (New Delhi)	5	The Committee scrutinized the replies received from the Public Health Engineering Department.
4.	29.05.2013	7	The Committee Orally examined the departmental representatives of the Irrigation Department in respect of New Projects, Ongoing Projects and details of Budget allocation under different schemes of Irrigation Department.
5.	01.06.2013 (New Delhi)	4	The Committee scrutinized the replies received from the Public Health Engineering Department.
6.	05.06.2013	5	The Committee discussed with the Additional Chief Secretary to Government, Haryana, Power Department in respect of New Projects, Ongoing Projects and details of Budget allocation under different schemes of Power Department.
7.	12.06.2013	5	The Committee scrutinized the replies/ material received from the Public Health Engineering Department regarding the activities of the said department.
8.	15.06.2013 (New Delhi)	5	The Committee scrutinized the replies received from the Irrigation Department.
9.	19.06.2013	5	The Committee scrutinized and framing the questionnaire of the material received from the Public Health Engineering Department.
10.	22.06.2013 (New Delhi)	6	The Committee scrutinized the replies received from the Irrigation Department.

1	2	3	4
11.	26.06.2013	5	The Committee resumed the scrutiny and framing of questionnaire of the material received from the Public Health Engineering Department.
12.	28.06.2013 (New Delhi)	6	The Committee scrutinized the material received from the Irrigation Department.
13.	03.07.2013	3	The Committee postponed the Oral examination of the irrigation Department and decided to orally examine the said Department in its next meeting.
14.	10.07.2013	6	The Committee Orally examined the Principal Secretary to Government, Haryana, Irrigation Department regarding step taken by the Department to save the damages caused by the floods particularly in Yamuna river and preventive measures taken by the Department in respect of the other rivers of Haryana State.
15.	13.07.2013 (New Delhi)	6	The Committee scrutinized the material received from the Irrigation Department.
16.	17.07.2013	4	The Committee scrutinized and prepared the questionnaire of the material received from the Public Health Department.
17.	24.07.2013	5	The Committee scrutinized and prepared the questionnaire of the material received from the Public Health Engineering Department.
18.	27.07.2013 (New Delhi)	5	The Committee scrutinized the material received from the Public Health Engineering Department.
19.	31.07.2013	3	The Committee scrutinized the material received from the Power Department.
20.	03.08.2013	4	The Committee scrutinized the material received from the Power Department.
21.	07.08.2013	4	The Committee framed the questionnaire on the proceeding of the meeting of Irrigation Department held on 10.07.2013.

1	2.	3	4
22.	14.08.2013	3	The Committee framed the questionnaire on the proceeding of the meeting of Irrigation Department held on 10.07.2013.
23.	21.08.2013	4	The Committee Orally examined the Principal Secretary to Government, Haryana, Irrigation Department regarding the details of distribution of water from Bhakra Dam in Haryana and the details of infrastructure of canals linked to this Dam upto Branch/Sub Branch as well as the original capacity of such canals and now their actual bearing capacity.
24.	24.08.2013 (New Delhi)	6	The Committee scrutinized and framing of Questionnaire of the material received from the Power Department.
25.	27.08.2013	3	The Committee scrutinized the material received from the Public Health Engineering Department and framed the questionnaire.
26.	18.09.2013	2	Meeting adjourned for want of quorum.
27.	03.10.2013	4	The proceedings of water supply and sewerage Board, Haryana for the year 2013-14 was placed before the committee which received from the Engineer-in-Chief, Haryana Public Health Engineering Department, Panchkula.
28.	09.10.2013	3	The Committee scrutinized and prepared the questionnaire of the material received from the Public Health Engineering Department.
29.	12.10.2013 (New Delhi)	4	The Committee scrutinized the material received from the Power Department.
30.	15. 10.2013	4	The Committee Orally examined the Principal Secretary to Government, Haryana, Power Department regarding distribution status report of Self Financing scheme for Tubewell connections and efforts done for reducing AT&C losses of feeders where the losses are more than 50%.
31.	23.10.2013	4	The Committee Orally examined the Principal Secretary to Government,

1	2	3	4
			Haryana, Public Works (B&R) Department regarding New Project, ongoing Projects and details of Budget allocation under different schemes of Public Works (B&R) Department.
32.	26.10.2013 (New Delhi)	4	The Committee scrutinized of the material received from the Public Works (B&R) Department.
33.	30. 10.2013	3	The Committee scrutinized the material received from the Public Works (B&R) Department.
34.	16.11.2013	2	Meeting adjourned for want of quorum.
35.	20.11.2013	2	Meeting adjourned for want of quorum.
36.	30.11.2013 (New Delhi)	4	The Committee scrutinized the material received from the Public Works (B&R) Department.
37.	10.12.2013	3	The Committee Orally examined the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department regarding position of Pumping Machinery, Filter Media and over head tanks, position of Canal Based water supply and position of sewerage treatment plants.
38.	14.12.2013 (New Delhi)	4	The Committee scrutinized of the material received from the Public Health Engineering Department.
39.	17.12.2013	2	Meeting adjourned for want of quorum.
40.	21.12.2013 (New Delhi)		Meeting adjourned for want of quorum.
41.	24. 12.2013	3	The Committee scrutinized the material received from the Irrigation Department.
42.	04.01.2014 (New Delhi)	4	The Committee scrutinized of the material received from the Irrigation Department.
43.	08.01.2014	3	The Committee orally examined the Principal Secretary to Government, Haryana, Public Works (B&R) Department regarding present status of National Highways/New National Highways/Over Bridges and railway Over Bridges in the State.

Sr. No.	Date of meetings		Place of meetings
44.	11.01.2014 (New Delhi)	4	The Committee scrutinized the material received from the Public Works (B&R) Department.
45.	14.01.2014	4	The Committee scrutinized of the material received from the Public Works (B&R) Department.
46.	20.01.2014 (New Delhi)	3	The Committee partly drafted the First Report of the Committee.
47.	29.01.2014	4	The Committee partly drafted the First Report of the Committee for the year 2013-14.
48.	19.02.2014	4	Finalization of the First Report of the Subject Committee for the year 2013-14.

Report Presented

The Subject Committee presented the First Report of the Subject Committee for the year 2013-14 to the House on 4th March, 2014.

Proceedings

A record of the proceedings of the Subject Committee has been kept in the Haryana Vidhan Sabha Secretariat.

SUBJECT COMMITTEE ON FOOD AND SUPPLIES

Subject Committee on Food and Supplies for the year 20 13-14 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the The Haryana Vidhan Sabha in its sitting held on 26th February, 2013 and notified vide Haryana Vidhan Sabha Secretariat Notification No.1-HVS/F&S/2013-14/28, dated 2nd May, 2013.

2. Shri Raghubir Singh Tewatia was appointed as Chairperson.

3. The Committee fixed/held 79 meetings including eight in which there was no quorum during the period under review.

4. The names of Members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Raghubir Singh Tewatia, M.L.A.	69
*****2.	Smt. Savitri Jindal, M.L.A.	02
3.	Shri Krishan Lal Panwar, M.L.A.	71
4.	Shri Om Parkash Jain, M.L.A.	30
**5.	Shri Anand Kaushik, M.L.A.	01
6.	Shri Raj Pal Bhukhri, M.L.A.	43
7.	Shri Pardeep Chaudhary, M.L.A.	44
8.	Shri Rajbir Singh Barara, M.L.A.	76
9.	Smt. Renuka Bishnoi, M.L.A.	Nil
****10.	Shri Ram Niwas Ghorela, M.L.A.	57
*11.	Shri Phool Singh Kheri, M.L.A.	58
***12.	Shri Dhararn Pal Obra, M.L.A.	63

* Nominated as a Special Invitee of the Committee by the Hon'ble Speaker *w.e.f.* 8th May, 2013 for the remaining period of the year 20 13-14.

** Resignation from the membership of the Committee was accepted by the Hon'ble Speaker *w.e.f.* 9th May, 2013.

*** Nominated as a Special Invitee of the Committee by the Hon'ble Speaker *w.e.f.* 16th May, 2013 for the remaining period of the year 2013-14.

**** Nominated as a member of the Committee by the Hon'ble Speaker *w.e.f.* 6th June, 2013 for the remaining period of the year 2013-14.

***** Resignation from the membership of the Committee was accepted by the Hon'ble Speaker *w.e.f.* 29th October, 2013.

Meetings held and Business Transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:—

Sr. No.	Date of Meeting	No. of Members Present	Business Transacted
1	2	3	4
1.	8.05.2013	7	The Superintendent, Haryana Vidhan Sabha welcomed the Chairperson and Members of the Committee and explained the scope and functions of the Committee.
2.	11.05.2013 (New Delhi)	7	Discussion on the scope and function of the Committee.
3.	14.05.2013	7	The Committee chalked out the programme of examining the working of the Food and Supplies Department.
4.	18.5.2013 (New Delhi)	8	Discussion on the scope and function of the Committee.
5.	21.05.2013	5	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
6.	25.05.2013 (New Delhi)	6	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
7.	28.05.2013	8	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
8.	01.06.2013 (New Delhi)	7	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
9.	04.06.2013	4	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.

1	2	3	4
10.	08.06.2013 (New Delhi)	8	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
11.	12.06.2013	7	<p>(i) In the absence of the Chairperson (Sh. Raghubir Singh Tewatia), Shri Kirishan Lal Panwar, a Member of the Committee was chosen to preside over the Meeting of the Committee.</p> <p>(ii) The Committee passed condolence resolution on the sad demise of Dr. Harbakash Singh, IAS Additional Chief Secretary to Government Haryana.</p> <p>(iii) The Committee scrutinized the material received from the Food and Supplies Department.</p>
12.	15.06.2013 (New Delhi)	7	<p>(i) In the absence of the Chairperson (Sh. Raghubir Singh Tewatia), Shri Kirishan Lal Panwar, a Member of the Committee was chosen to preside over the meeting of the Committee.</p> <p>(ii) The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.</p>
13.	18.06.2013	7	<p>(i) The Committee passed condolence resolution on the sad demise of Shri Satish Kumar Pahwa, Deputy Superintendent of Haryana Vidhan Sabha Secretariat.</p> <p>(ii) The Committee orally examined the representatives of the Food and Supplies Department in respect of the functioning of the Department.</p> <p>(iii) Information received from Development & Panchayats and Urban Local Bodies Departments, Haryana.</p>
14.	22.06.2013 (New Delhi)	9	The Committee scrutinized the material received from the Food and Supplies

1	2	3	4
			Department regarding the activities of the Department.
15.	25.06.2013	4	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
16.	28.06.2013 (New Delhi)	7	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
17.	02.07.20 13	8	(i) Papers placed before the Committee. (ii) The Committee orally examined the representatives of the Urban Local Bodies Department in respect of issuance of various Types of Ration Cards for Public distribution System.
18.	05.07.20 13 (New Delhi)	9	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
19.	09.07.2013	7	(i) In the absence of the Chairperson (Sh. Raghbir Singh Tewatia), Shri Kirishan Lal Panwar, a Member of the Committee was chosen to preside over the Meeting of the Committee. (ii) The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department..
20.	12.07.20 13 (New Delhi)	9	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
21.	16.07.2013	7	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
22.	19.07.20 13 (New Delhi)	8	The Committee scrutinized the material received from the Food and Supplies

1	2	3	4
			Department regarding the activities of the Department.
23.	23.07.2013	6	Papers placed before the Committee.
24.	26.07.20 13 (New Delhi)	9	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
25.	30.07.2013	9	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
26.	02.08.2013 (New Delhi)	9	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
27.	06.08.2013	3	The Committee orally examined the representatives of the Development and Panchayats Department in respect of the functioning of the Department.
28.	09.08.2013 (New Delhi)	8	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
29.	13.08.20 13	7	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
30.	16.08.2013 (New Delhi)	7	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
31.	19.08.2013	8	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
32.	23.08.2013 (New Delhi)	9	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.

1	2	3	4
33.	27.08.2013	8	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
34.	30.08.2013 (New Delhi)	7	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
35.	17.09.2013	8	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
36.	20.09.2013 (New Delhi)	8	(i) Papers placed before the Committee. (ii) The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
37.	24.09.2013	8	The Committee orally examined the representatives of the Food and Supplies and Development and Panchayats Departments in respect of the General working of the Departments.
38.	27.09.2013 (New Delhi)	8	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
39.	01.10.2013	7	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
40.	04.10.2013 (New Delhi)	7	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
41.	08.10.2013	5	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
42.	11.10.2013 (New Delhi)	7	The Committee scrutinized the material received from the Food and Supplies

1	2	3	4
			Department regarding the activities of the Department.
43.	15.10.2013	6	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
44.	18.10.2013 (New Delhi)	5	The Committee scrutinized the material received from the Food and Supplies Department.
45.	22.10.2013	4	The Committee scrutinized the material received from the Food and Supplies Department.
46.	25.10.2013 (New Delhi)	6	The Committee scrutinized the material received from the Food and Supplies Department.
47.	29.10.2013	5	The Committee scrutinized the material received from the Food and Supplies Department.
48.	05.11.2013	6	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
49.	08.11.2013 (New Delhi)	7	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
50.	12.11.2013	7	The Committee resumed the scrutiny of the material received from the Food and Supplies Department.
51.	15.11.2013 (New Delhi)	7	(i) In the absence of the Chairperson (Sh. Raghbir Singh Tewatia), Shri Kirishan Lal Panwar, a Member of the Committee was chosen to preside over the Meeting of the Committee. (ii) The Committee resumed the scrutiny of the material received from the Food and Supplies Department.
52.	19.11.2013	6	The Committee scrutinized the material received from the Food and Supplies

1	2	3	4
			Department regarding the activities of the Department.
53.	22.11.2013 (New Delhi)	4	The Committee resumed the scrutiny of the material received from the Food and Supplies Department.
54.	26.11.2013	4	The Committee resumed the scrutiny of the material received from the Food and Supplies Department.
55.	29.11.2013 (New Delhi)	6	The Committee resumed the scrutiny of the material received from the Food and Supplies Department.
56.	03.12.2013	6	The Committee resumed the scrutiny of the material received from the Food and Supplies Department.
57.	06.12.2013 (New Delhi)	6	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
58.	10.12.2013	7	The Committee scrutinized the material received from the Food and Supplies Department.
59.	13.12.2013 (New Delhi)	6	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
60.	17.12.2013	7	(i) In the absence of the Chairperson (Sh. Raghbir Singh Tewatia), Shri Kirishan Lal Panwar, MLA, a Member of the Committee was chosen to preside over the Meeting of the Committee. (ii) The Committee scrutinized the material received from Food and Supplies Department.
61.	21.12.2013 (New Delhi)	7	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
62.	23.12.2013	5	The Committee resumed the scrutiny of the material received from the Food and Supplies Department.

1	2	3	4
63.	24.12.2013 Dalhousie (HP)	4	The Committee resumed the scrutiny of the material received from the Food and Supplies Department.
64.	26.12.2013 Amritsar (Pb.)	6	The Committee resumed the scrutiny of the material received from the Food and Supplies Department.
65.	31.12.2013	7	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
66.	4.01.2014 (New Delhi)	6	The Committee scrutinized the material received from the Food and Supplies Department.
67.	8.01.2014	6	The Committee scrutinized the material received from the Food and Supplies Department.
68.	11.01.2014 (New Delhi)	5	The Committee scrutinized the material received from the Food & Supplies Department.
69.	14.01.2014	5	(i) The Committee scrutinized the material received from the Food and Supplies Department. (ii) Confirmation of Proceedings.
70.	18.01.2014 (New Delhi)	5	(i) In the absence of the Chairperson (Sh. Raghubir Singh Tewatia), Shri Kirishan Lal Panwar, a Member of the Committee was chosen to preside over the Meeting of the Committee. (ii) The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
71.	21.01.2014	6	(i) In the absence of the Chairperson (Sh. Raghubir Singh Tewatia), Shri Kirishan Lal Panwar, a Member of the Committee was chosen to preside over the Meeting of the Committee. (ii) The Committee scrutinized of the material received from the Food and Supplies Department.

1	2	3	4
72.	25.01.2014 (New Delhi)	4	No Business could be transacted for want of quorum.
73.	28.01.2014	5	The Committee scrutinized the material received from the Food and Supplies Department.
74.	01.02.2014 (New Delhi)	4	No Business could be transacted for want of quorum.
75.	05.02.2014	6	The Committee drafted its First Report for the year 2013-2014.
76.	09.02.2014 (New Delhi)	7	(i) The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department. (ii) The Committee drafted its First Report for the year 2013-2014.
77.	11.02.2014	7	(i) The Committee scrutinized the material received from the Food and Supplies Department. (ii) The Committee drafted its First Report for the year 2013-2014.
78.	15.02.2014 (New Delhi)	5	(i) The Committee drafted its First Report for the year 2013-2014. (ii) Confirmation of Proceedings.
79.	18.02.2014	5	(i) Confirmation of Proceedings. (ii) The Committee finalized the First Report of the Subject Committee on Food and Supplies for the year 2013-14.

The details of the meeting held at places outside Chandigarh are as under:—

Sr.No.	Place of Meetings	Dates of Meetings
1.	Haryana Bhawan, New Delhi.	11.5.2013, 08.6.2013, 05.7.2013, 02.8.2013, 30.8.2013, 11.10.2013, 15.11.2013, 13.12.2013, 18.1.2014, 15.2.2014, 18.5.2013, 15.6.2013, 12.7.2013, 09.8.2013, 20.9.2013, 18.10.2013, 22.11.2013, 21.12.2013, 25.01.2014, 25.5.2013, 22.6.2013, 19.7.2013, 16.8.2013 27.09.2013,

Sr. No.	Date of meetings	Place of meetings
		25.10.2013, 29.11.2013, 04.1.2014, 1.02.2014, 01.6.2013, 28.6.2013, 26.7.2013, 23.8.2013, 04.10.2013, 08.11.2013, 6.12.2013, 11.1.2014, 09.02.2014, 15.02.2014.
2.	Daihousie (H.P.)	24.12.2013
3.	Amritsar (Pb.)	26.12.2013

Report Presented

The Committee presented its First report for the year 2013-14 to the House on 4th March, 2014.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**SUBJECT COMMITTEE ON SOCIAL JUSTICE & EMPOWERMENT,
WOMEN & CHILD DEVELOPMENT AND WELFARE OF SCHEDULED
CASTES & BACKWARD CLASSES**

The Subject Committee on Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes for the year 2013-2014 consisting of Nine Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 2nd May, 2013 under Rule 278 (1) of the Rules of Procedure & Conduct of Business in Haryana Legislative Assembly. Shri Devender Kumar Bansal, MLA was nominated as Chairperson of the Committee by the Hon'ble Speaker. Two Special Invitees were also nominated by the Hon'ble Speaker to serve on the Committee.

The Committee held 81 sittings during the year 2013-2014.

A detail about the Members and number of meeting attended by them is as under:—

Sr. No.	Name of the Members	Number of Meeting Attended
1.	Sh. Devender Kumar Bansal, MLA	72
2.	Sh. Balbir Pal Shah, MLA	1
3.	Sh. Ashok Kumar Arora, MLA	5
4.	Smt. Shakuntla Khatak, MLA	49
5.	Sh. Dharam Singh, MLA	24
6.	Sh. Naresh Selwal, MLA	13
7.	Sh. Krishan Lal Kamboj, MLA	69
8.	Smt. Saroj Mor, MLA	73
9.	Sh. Ghanshyam Dass, MLA*	14
10.	Sh. Ram Pal Majra, MLA**	66
11.	Sh. Mamu Ram, MLA***	55

(* Resigned w.e.f. 3rd October, 2013)

(** Nominated by Hon'ble Speaker on 8th May, 2013)

(*** Nominated by Hon'ble Speaker on 9th May, 2013)

Meetings held and Business Transacted

The details showing the dates of meetings held, presence of the Members and business transacted in each meeting are given below:—

Sr. No.	Date of Meeting	No. of Members Present	Business Transacted
1	2	3	4
1.	7.05.20 13	5	Discussion on the Scope and function of the Committee.
2.	10.05.2013 (New Delhi)	7	Discussion on the Scope and function of the Committee.
3.	13.05.2013	5	Discussion on the Scope and function of the Committee.
4.	17.05.2013 (New Delhi)	5	Discussion on the functioning of Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes Departments.
5.	20.05.2013	7	Committee received request from Social Justice & Empowerment and Welfare of Scheduled Castes & Backward Classes Departments regarding postponement of meeting.
6.	24.05.2013 (New Delhi)	6	Discussion on the functioning of Women & Child Development Department.
7.	27.05.20 13	7	Committee received request from Women & Child Development Department regarding postponement of meeting.
8.	31.05.2013 (New Delhi)	5	Discussion on the functioning of Women & Child Development Department.
9.	3.06.2013	6	Discussion on the Scope and function of the Committee.
10.	7.06.2013 (New Delhi)	6	Discussion on the functioning of Social Justice & Empowerment and Welfare of Scheduled Castes & Backward Classes Departments.
11.	10.06.2013	7	Oral examination of the Principal Secretary to Government of Haryana, Social Justice & Empowerment Department to discuss the functioning of the Department and to discuss the action taken by the Department on the Proceeding dated 13th May, 2013.
			Oral examination of the Principal

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			Secretary to Government of Haryana, Welfare of Scheduled Castes & Backward Classes Department to discuss the functioning of the Department.
12.	14.06.2013 (New Delhi)	5	Discussion on the functioning of Social Justice & Empowerment and Welfare of Scheduled Castes & Backward Classes Departments.
13.	17.06.2013	7	Committee received request from Women & Child Development Department regarding postponement of meeting.
14.	24.06.2013	6	Discussion with the Principal Secretary to Government of Haryana, Women & Child Development Department regarding schemes, new schemes ongoing functioning and detail of budget allocation under different schemes of Women & Child Development Department
15.	1.07.2013	5	Resumption of oral examination of Principal Secretary to Government of Haryana, Social Justice & Empowerment Department in respect of agenda left over from the meeting held on 10.06.2013. Oral examination of the Principal Secretary to Government of Haryana, Development & Panchayats Department to discuss the regarding criteria adopted by the Department for issuing of BPL Card and all relevant matter there to. Oral examination of the Principal Secretary to Government of Haryana, Health Department to discuss regarding criteria/method adopted for verifying the age of a person for the purpose of getting of old age pension.
16.	5.07.2013 (New Delhi)	3	Scrutiny of the reply received from Social Justice & Empowerment Department.
17.	10.07.2013	7	Oral examination of the Principal Secretary to Government of Haryana, Rural Development Department regarding basis of deleting the names of persons for

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			BPL benefits in District Karnal, Ambala and Panchkula from the Year 2012-13 to the date of meeting.
18.	12.07.2013 (New Delhi)	4	Scrutiny of the reply received from Social Justice & Empowerment Department.
19.	17.07.2013	6	Scrutiny of the reply received from Rural Development Department.
20.	19.07.20 13 (New Delhi)	4	Scrutiny of the reply received from Rural Development Department.
21.	22.07.2013	5	Scrutiny of the reply received from Women & Child Development Department.
22.	26.07.20 13 (New Delhi)	4	No Business was transacted due to lack of quorum.
23.	29.07.2013	6	Oral examination of Principal Secretary to Government of Haryana, Social Justice & Empowerment Department to discuss regarding old age pension scheme. Oral examination of the Principal Secretary to Government of Haryana, Health Department to discuss regarding criteria/method adopted for verifying the age of a person for the purpose of getting old age pension.
24.	2.08.20 13 (New Delhi)	4	Scrutiny of the reply received from Rural Development Department.
25.	5.08.2013	4	Oral examination of the Principal Secretary to Government of Haryana, Rural Development Department regarding BPL Cards scheme.
26.	9.08.2013 (New Delhi)	7	Scrutiny of the reply received from Rural Development Department.
27.	12.08.2013	7	Discussion with the Principal Secretary to Government of Haryana, Women & Child Development Department regarding various Schemes/Projects. Discussion with the Deputy Commissioner, Panchkula regarding various Schemes/Projects of Women & Child Development Department in District Panchkula.

1	2	3	4
28.	17.08.2013 (New Delhi)	7	Scrutiny of the reply received from Rural Development Department.
29.	19.08.2013	7	Scrutiny of the reply received from Women & Child Development Department.
30.	23.08.20 13 (New Delhi)	6	Scrutiny of the reply received from Women & Child Development Department.
31.	26.08.2013	7	Scrutiny of the reply received from Women & Child Development Department.
32.	30.08.20 13 (New Delhi)	7	Scrutiny of the reply received from Women & Child Development Department.
33.	2.09.20 13	8	Scrutiny of the reply received from Women & Child Development Department.
34.	14.09.2013 (New Delhi)	5	Scrutiny of the reply received from Women & Child Development Department.
35.	17.09.2013	5	Scrutiny of the reply received from Women & Child Development Department.
36.	20.09.20 13 (New Delhi)	7	Discussion on General working of Welfare of Scheduled Castes & Backward Classes Department.
37.	24.09.20 13	8	Discussion with the Principal Secretary to Govt. of Haryana, Welfare of Scheduled Castes & Backward Classes Department in respect of General working of the Department.
38.	27.09.20 13 (New Delhi)	3	No Business was transacted due to lack of quorum.
39.	30.09.20 13	8	Scrutiny of the reply received from Welfare of Scheduled Castes & Backward Classes Department.
40.	4.10.2013 (New Delhi)	7	Discussion on General working of Welfare of Scheduled Castes & Backward Classes Department.
41.	7.10.2013	8	Scrutiny of the reply received from Welfare of Scheduled Castes & Backward Classes Department.
42.	11.10.2013 (New Delhi)	4	Discussion on General working of Welfare of Scheduled Castes & Backward Classes Department.

1	2	3	4
43.	14.10.2013	7	Scrutiny of the reply received from Welfare of Scheduled Castes & Backward Classes Department.
44.	18.10.2013 (New Delhi)	5	Discussion on General working of Welfare of Scheduled Castes & Backward Classes Department.
45.	21.10.2013	6	Committee received request from Development & Panchayat, Social Justice & Empowerment Departments regarding postponement of meeting.
46.	25.10.2013 (New Delhi)	3	Discussion on General working of Welfare of Scheduled Castes & Backward Classes Department.
47.	28.10.2013	4	Discussion with the Principal Secretary to Govt. of Haryana, Welfare of Scheduled Castes & Backward Classes Department regarding demolition of houses of Scheduled Castes & Backward Classes families by HUDA in Panchkula District. Discussion with the Principal Secretary to Govt. of Haryana, Town & Country Planning Department regarding action taken on the representations of various Scheduled Castes & Backward Classes families sent to Chief Administrator HUDA, Panchkula.
48.	1.11.2013 (New Delhi)	2	No Business was transacted due to lack of quorum.
49.	5.11.20 13	6	Scrutiny of the reply received from Welfare of Scheduled Castes & Backward Classes Department.
50.	8.11.2013 (New Delhi)	5	Discussion on reply received from Welfare of Scheduled Castes & Backward Classes Department and Town & Country Planning Department.
51.	11.11.2013	6	Scrutiny of the reply received from Welfare of Scheduled Castes & Backward Classes Department.
52.	15.11.2013 (New Delhi)	4	No Business was transacted due to lack of quorum.

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53.	18.11.2013	4	No Business was transacted due to lack of quorum.
54.	22.11.2013 (New Delhi)	6	Scrutiny of the reply received from Women & Child Development Department.
55.	25.11.2013	5	Scrutiny of the reply received from Welfare of Scheduled Castes & Backward Classes Department.
56.	29.11.2013 (New Delhi)	5	Scrutiny of the reply received from Rural Development Department.
57.	2.12.2013	6	Scrutiny of the reply received from Welfare of Scheduled Castes & Backward Classes Department.
58.	6.12.2013 (New Delhi)	7	Scrutiny of the reply received from Rural Development Department.
59.	9.12.2013	7	Scrutiny of the reply received from Women & Child Development Department.
60.	13.12.2013 (New Delhi)	6	Discussion on the facilities provided in Anganwari Centres by the Women & Child Development Department.
61.	16.12.2013	5	Scrutiny of the reply received from Women & Child Development Department.
62.	20.12.2013 (New Delhi)	7	Discussion on the facilities provided in Anganwari Centres by the Women & Child Development Department.
63.	23.12.2013 Panchkula	8	Discussion with the Principal Secretary to Government of Haryana, Social Justice & Empowerment Department regarding matter of issuance of BPL Cards, pension of widows and other categories. Discussion with the Principal Secretary to Government of Haryana, Women & Child Development Department regarding facilities provided in the Anganwari Centers. Discussion with the Principal Secretary to Government of Haryana, Welfare of Scheduled Castes & Backward Classes Department regarding implementation of various Schemes for the Welfare of Scheduled Castes & Backward Classes in Panchkula District.

1	2	3	4
			Discussion with the Administrator, HUDA, Panchkula & Estate Officer, HUDA, Panchkula regarding various amenities provided in the colonies of Scheduled Castes & Backward Classes in Panchkula District.
64.	30.12.2013	6	Discussion on the facilities provided in Anganwari Centres by the Women & Child Development Department.
65.	6.1.2014	7	Discussion on the facilities provided in Anganwari Centres by the Women & Child Development Department.
66.	11.1.2014 (New Delhi)	4	Discussion regarding various amenities provided in the colonies of Scheduled Castes & Backward Classes Communities.
67.	14.1.2014	5	Discussion with the Principal Secretary to Government of Haryana, Urban Local Bodies Department and Town & Country Planning Department regarding issuance of NOC by HUDA to Urban Local Bodies Department for executing various developments works in the different reserve categories wards under Municipal Corporation, Panchkula.
68.	18.1.2014 (New Delhi)	4	Discussion regarding various amenities provided in the colonies of Scheduled Castes & Backward Classes Communities.
69.	21.1.2014	5	Discussion on the facilities provided in Anganwari Centres by the Women & Child Development Department.
70.	25.1.2014 (New Delhi)	5	Discussion regarding various amenities provided in the colonies of Scheduled Castes & Backward Classes Communities.
71.	28.1.2014	5	Discussion on the facilities provided in Anganwari Centres by the Women & Child Development Department.
72.	1.2.2014 (New Delhi)	4	No Business was transacted due to lack of quorum.
73.	5.2.2014	5	Discussion with the Principal Secretary to Government of Haryana, Power

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			Department regarding various issues raised by the residents of Village Fatchpur in District panchkula for installation of Sub-Station their Village.
74.	8.2.2014 (New Delhi)	4	Discussion regarding various amenities provided in the colonies of Scheduled Castes & Backward Classes Communities.
75.	11.2.2014	4	Discussion on General working of Social Justice & Empowerment Department.
76.	15.2.2014 (New Delhi)	5	Discussion regarding various amenities provided in the colonies of Scheduled Castes & Backward Classes Communities.
77.	18.2.2014	5	Drafting of First Report of the Committee
78.	19.2.2014	5	Finalization of First Report of the Committee.
79.	12.3.2014	4	No Business was transacted due to lack of quorum.
80.	18.3.2014	1	No Business was transacted due to lack of quorum.
81.	24.3.2014	2	No Business was transacted due to lack of quorum.



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